Our good friend, the Secretary of the Department of Communications, Mr. Shinoi-though 1 did not want to name him 1 am pained to do so-has put the entire public of this country to colossal inconvenience ...

Discussion on working

THE VICE-CHAIRMAN (SHRI V. B. RAJU): If you can avoid the names of officers, it would be better.

SHRI KAMESHWAR SINGH:! wr]1 avoid wherever possible. But here it is important ...

SHRI S. CHANDRASEKHARAN i Kerala): Why do you not do it in the

meeting'.'

AN HON'BLE MEMBER: He has alreach named ii.

SHRI S. W. DHABE (Maharashtra): He was not the Secretary at that time

SHRI KAMESHWAR SINGH: ! am oming to it. When this collaboration agreement was being signed Mr. Jain was secretary of the Department and the present Secretary was the General Manager of the Indian Telephone Industries, Bangalore, I his industry is located in the State of our good friend, Mr. Mulka Govinda Rcddy. Mi, Vasudevan was the Director. Telecommunication Research Centre.

I HE VICE-CHAIRMAN (SHRI V. B. RAJU): Why do you go into the individual officers?

SHRI KAMESHWAR SINGH: Be :ause it is very important,

THE VT II/MRMAN (SHRI V. B. RAJU) : You can continue with the speech.

SHRI KAMESHWAR SINGH: 1 will continue. It is very important. At that lime Mr. Vasudevan favoured this. As a reward for it he is with the World Bank I.D.A. holding a cosy job. He got this job due to the I.T.T. of U.S.A. He was also very favourable to the penta conta crossbar system. And ultimately, thanks to the service rendered to the cross bar, he got job in the World Bank. Here is the proof- If you allow me to lay it on the j

Table of the House 1 will do so. ! am quoting: -

INTERNATIONAL DEVELOPMENT ASSOCIATION

1X18 H Street N. W. Washington 35 D.C. Telephone Executive June 21, I(>73 TECHNICAL DATA

PROCUREMENT: up to S 12.0 million may be procured through ncgo-:iaicd purchase in the interest of system standardization:..."

.What is this'.' litis is all to favour crossbar. Because he favoured cross-bar he got a cosy job there killing us here. Could you not call for lenders'.' Could you not go in for global tenders'.' No. He says .is the Commitment and he could not help it.

The present Secretar) appeared before the Public Undertakings Committee. In the 34th Report of the Public Undertakings Committee the Secretary, Mr gave evidence. He said: -

But (remember that the collaboration agreement was raised, the question of compensation was discussed at great length and it was finally decided not to include any penalty clause in the agreement..."

As General Manager, I.T.I., Bangalore, he was there in the collaboration agreement, a party to it. He stated this before the Financial Committee of Parliament, that is the Public Undertakings Committee. vim mean to say that those who rise high in life should not point out discrepancies? Mr- Shenoy said "I remember that it was discussed at great length and not included." It is just funny. The damage it has caused to the country is colossal. You cannot imagine. If I say something you will say that I am saying for myself, that it is my own story. I appears to me that not to include penalty clause was purposely planned, well in advance, by B.T.M. with connivance of I.T.I. Management. Mr. Shinoi was General Manager at that time. This planning was meant to prolong the imports from B.T.M. The magnitude of import after the 36fh month of the agreement is indicative the financial

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[Shri Kameshwar Singh] idvantage which the firm B.T.M.got at the

ol the nation in which the mosi eious foreign exchange was drained. Therelore, this fact necessitates even more the C.B.I, probe. In the beginning. I will tell yuu about a which was in 1971-72. The Public Accounts Committee pointed out that there was a recurring loss of Rs. 3fi lakhs per year due to mal-func-tioning and under-capacity working of the Cross-Bar Exchange at Bombay, li is for one exchange only. The loss suffered by , the Chanakyapuri Exchange was to the tune of Rs. 10 million. The losses suffered by the nation on account of the other' cross-bar exchanges, on their maintenance and also in terms of the inconvenience caused to the people, will be enormous. It will be in astronomical figures. I am a lay man and 1 cannot quote these figures. Time bell rings) Sir, this is my maiden speech, and the convention is ihat you should not ring the bell till f finish

THE VICE-CHAIRMAN (SHRI V. B RAJU): I do not think this is your maiden speech.

SHRI J AGUISH PRASAD MATHUR: i(i-il;i> i| is his maiden speech.

SHRI KAMESHWAR SINGH: You can cheek, from the records of the House. 1 have never made any speech. You should allow me to speak uninterrupted.

SHRI SARDAR AM.IAD Al.I: On communication, it is his maiden speech. THE VICE-CHAIRMAN (SHRI V. B. RAJU): Please try to conclude.

SHRI KAMESHWAR SINGH: 1 will finish soon. There is no problem. I had iusi now congratulated our technicians who have produced electric typewriters. But 1 will place before you a statement the Secretary of the Department and v how del a is to the Indian

engineer and technicians. In the 34th Report of the Public Undertakings Committee 1972-73, on page 22, the Secretary of the Ministry is quoted as saying in his evidence before the Committee that "even if technicians had gone into the case in greater detail, they would not have been able to find out this technical defect un less these equipments work actually under these traffic conditio! fhe period

a) calls given to the B.T.M. people was never enquired into. It was not on the based was on the It enquired :n. was never into, This is also given in the article "Telephone Muddle" as published in the Financial Express. How derogatory it is to the Indian technicians! You say, they will not know! You have not gone into details. You have not asked anybody. You say, our boys vlo not know about it, And, Sir, he is a technocrat. He is the first technocrat to be the Secretary. Mr. Jain was noi a technocrat. So, you don't go into fhe periodicity calls properly. And you syi tern «ill work.

am coming to a very interesting Sir. part. It is not my story, it is the Depart ment's story. Actually, Sir, this Secre tary oi the Department is trying to to the besl of his ability, that Ministers are proved to be a failure and that the policy of the Government is not iniplerhal because he is committed to the common control of the B.T.M. of Belgium and the I.T.T of the U.S.A. He cannot help it. He said in the same report, i.e. 341 h Report. 22, that the defects have been reetilicd. Now, I will the Performance Budget of the Department of Communications this year. On page 7, in the Telecommunications Research Centre budget, 1975-76, they have asked for plenty of money. It reads: "Implementa- in 'production of solutions to reduce the fault rate in cross-bar system". At one place, he has said that everything has been rectified. Now. what have for asked money here? It is public money, li comes from taxation. The poor peo ple pay .it. At one place, he says "it is' completely okay, there is no difficulty" and gives the green signal. And here he for money to rectify defects. not my story. It is from (the Performance Budget of the Department. Why? cause they have been trying to hide things and at the sat* time, th for public

money to do as they like.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Kindly make your last point.

SHRI KAMESHWAR SINGH: 1 will take a few minutes more.

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SHRI KAMESHWAR SINGH; [his is peech. Von check from the proceedings of the House.

I 111-. VU E CHAIRMAN (SHRI V. B. RA.IU): Thai is all right.

SHRI KAMESHWAR- SINGH: It is the convention here and even abroad, in the I; Commons, in the British Parliament, that a Member should not be disturbed when he is making his maiden speech. \(\cdot\)ctually he should be allowed to read. 1 am not reading. T am just toning the points.

SHRI SARDAR AMJAD ALJ: Please iie maiden to continue.

SHRI KAMESHWAR SINGH: At least, hat account. Id allow me.

THE VICE-CHAIRMAN (SHRI V. B. RAJI are a good number of speakers

SHRI KAMESHWAR SINGH: Anyway he has not called me a. virgin, which 1 cannot he.

THE VICE-CHAIRMAN (SHRI V. B RAJU): Von please co-operate and make our last point.

SHRI KAMESHWAR SINGH: At the same time Ihe Chairman of the Indian Telephone Industries—at that time Shri Gupl in the same Thirty-fourth Report of the Public Undertakings Committee that it was slightly premature to sa\ whether it will work to their entire kra...

THE VICE-CHAIRMAN (SHRI V. B. RA.IU1: You are leading all the extra' i! all the reports.

SHRI KAMESHWAR SINGH: I am they misguided the House ind misguided ihe nation. They should this.

After were detected in the :tn Shri Shenoy was aped as .Oelor' Telecommunications

Research Centre- Delhi and as one-man technical committee to go into the defects. This was when he was Director. Telecommunications. The Secretary was committed to the system religiously and imentallj because at one stage his son go) employed in BTM, Belgium. 1 am pained to see all these things on the I loot oi the House. He gave a clean chit to the Cross-bar system and because of that Shri lain gave him out-of-turn promotion which helped him to become Secretary of the Department superseding senior and efficient people. It is very sad. Anyway these things are taking place.

I will now point out to you something which you cannot imagine. It is very difficult to imagine, though it is a fact of life.

In our countrj the l.T.T. of which BTM is liary has planned and i in most sophisticated manner to create a complete chaotic condition in the vita! field of tele-communications, which

an important role fo play in the development, of ihe Nation. Shri L. K-Ilia was heading a committee in the United Nations-a 20 man committee of experts. Why? This was because the growing suspicion about the motives and methods of big multi-national companies whose operations provoked alarm, led to an enquiry by a U.N. Committee oi experts in which Shri L. K. Jha held the highest position. They also found out thai l.T.T. of which BTM. is a subsi-. diary was in league with C.I.A. which was involved in the Chilean coup and Water gate scandal. They have successful!) created mo-, conditions in the Tele-communication system in our country-To substantiate my statement. I will refer you to the Times of India of 12th May front page news which says: "C.I.A. using U.S. firms abroad as cover". This shows that the point 1 have mentioned is

wrong. What are we doing about it?

Mr. Vice-Chairman. 1 will tell you how in paper they misguide the politicians. A system selection Committee was set up in 1973 to select a system to be manufactured at Rai Bareilly. Its recommendations set aside by the Secretary who, I I is the first technocrat to hold thai office. He recommended the manufacture

[Shri Kameshwar Singh] oE L.T.T. crossbar, for the upgradation of which a task force was set up. Due to disagreement in the selection committee, the matter was referred to the Department of Electronics. Though they had no expertise in the field of tele-communication. They are making good progress in the field of electronic telephone exchange which is very good at the same time expensive for our country. Well, it is an advancement in science, and technology and 1 welcome that and we must go in for that- But. definitely for this, Sir. we do not have the expertise. Earlier, my friend, Shri Maihur, quoted Mr. Menon and his views on the Cross-bar System. When it was referred to the Department of Electronics, the recommendation of the Department of Electronics was for the manufacture of one lakh lines of Strowger system of 1880 vintage, but without the Common Control and for the balance of two lakh lines, the Department of Electronics recommended a study of all the systems. And.> Sir. this paper was supposed to be referred to the Cabinet, no other body than the Union Cabinet. ' Sir. for consideration. But what happened to the recommendation of the Department of Electronics? The paper to the Cabinet, however, restricted the study to equipment without Common Control. Only later. Sir. it was made out depart-mentally that it was for the Cross-bar only. Now. you can think that the recommendation of the Department of Electronics is something and it has to go to the Minister and. ultimately, it has to go to the Cabinet. But our good friend, the Secretary, makes some changes and says that it is for a system without the Common Control only. That means that referring the matter to the Department of Electronics was just only an eye-wash. You see, it is just like patting the baby a little to make him do what we want. You have to please somebody and some bungling has to be done. Sir. this is how the 'Secretaries are dealing with the Ministers and I do not know how they take it. I do not know how it is tolerated at all. How are such people tolerated? This man should he suspended and inquiries must be instituted against him. These are all the bunelings which he has mitted. I would like to have a very clear

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and specific answer from the honourable Minister as to whether what I have said is wrong. I would iiko him to contradict m<- on each and every point that I have made and I would like him to correct me if I am wrong. I want to be corrected and it is not as if I do not want to be corrected if I am proved wrong. 1 am pared to say, if I am proved wrong, that I am sorry for this on the floor of this House-I am prepared to sav 'son

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Hoi\ many more minutes do you

SHRI .KAMESHWAR SINGH: ihis is my maiden speech.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): That is all right. How many more minutes do you want? 'Otherwise, the other speakers will be deprived of their time.

SHRI KAMESHWAB SINGH: Sir. I will take two more minutes.

Now, Sir. these are the problems. How are they attempting to solve the problem? Does the Ministry know the real problem or are the Ministry people attempting a solution through the process of trial and error? In mj opinion, Sir. the real problem is the low telephone density and all the troubles that we are facing are the outcome of this situation. There is a big gap between demand and supply of telephones and also between the calling rates and the call-handling capacity of the equipment. This 1 have already mentioned. Now. Sir, I would like to submit as in whal action the Minister should take to solve the problem.

Sir. the solution to the problem is. therefore, to introduce a system which is quick to manufacture and cheap, that is. to produce the maximum in the shortest possible time and within the availability of funds. The Ministry should, therefore, go out in the world and search for a system which meets these criteria. There is no time to waste and there is no time. also for any process of trial and error. Sir. 1 am not speaking because I want to speak. Even the Department of Electronics recommended that all the systems ulied. 1 do not know why has not been done and what

us or which factor hinders us or deters | us from si tidying all the systems in the world. We must find a system which is efficient and which is quick to manufacture and which takes a little time only for installation.

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Sir. I have already staled that there is a big gap between the rate of calling and the callhandling capacity. I am consciously hinting at the notorious pentaconta Cross-bar and ks Common Control. I know that no practical size Common Control can handle big and highly turbulent traffic rate which is generated due to extremely low telephone density. Until such time as the telephone density becomes normal, this Common Control will not be able to cope with the traffic.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Come to the last point.

SHRI KAMESHWAR SINGH: Yes. Sir. I am finishing. The step to be taken is. in my opinion, to introduce a system which is capable of quick manufacture and easy installation. Do not think of common control and other sophistications till the telephone density becomes normal.

If the answer to problem are so clear to a layman like me. why then are the experts not thinking on these lines? Why the big bosses in the Department fail to realise this? The officials at the helm of affairs are those who initially made the mistake of choosing pentaconta common control and today their false prestige or emotion has overtaken their technical judgment and competence. It is completely clouded. They are sentimentally attached. There is a hierarchy of technical inefficiency being perpetuated by vested interests. Mr. Vasudevan and Mr. Jain. the then Secretary. non-technical man who were men to select cross bar with Mr- Shenoi. the other technical man, lifted Mr. Shenoi to become the Secretary out of turn. Mr. Shenoi in turn has suggested out of turn promotions to some of his yesmen—Mr. Kinny. at present abroad; Mr. C. S. S. Rao, General Manager, I.T.I.. Bangalore: Mr. R. S. Subramanian. Director. Tele-Communications Research Centre, Delhi-so that after his retirement these people can shield him. This

7-1 RSS/ND/75

is horrible. The present Secretary is going lo retire very shortly. He has made out-of-turn promotions.

Now 1 would conclude by saying that / warn, through you, Sir. that our hon-Minister of Communications. Shri Shankar Dayal Sharma. laces a danger, I am also facing the same danger. As I have made these points clear, he, Mr. Shenoy along with his friends the I.T.T. of U.S.A. may be taking action to bump us off, in collusion with the I.T.T. of U.S.A. and Chilian coup fame, anywhere. We may become the victims-myself and Shri Shankar Dayal Sharma-of a coldblooded murder. If anything happens to us, he should be held responsible for that. Sir, 1 am giving you the warning: Our lives are in danger. We could be victims of a coldblooded murder. Sir. and nobody will know about it also.

सीता राम सिंह (बिहार) : श्रीमन, उपाध्यक्ष महोदय, संचार वस्था के उपर बोलने से पहले मैं कहना चाहता हं कि

> लेकर नण्तर हाथ में जराहने कहा रग-रग में दर्द है लगाऊं कहां-कहां।

चाहे संचार व्यवस्था हो, चाहे रेल व्यवस्था हो. विस्त व्यवस्था हो या कृषि व्यवस्था हो तमाम व्यवस्थाओं में गडबडी है. पक्षपात है. भ्रष्टाचार कुप्रबन्ध है। मैं आपकी आजा से सदन का ध्यान खींचना चाहंगा और कहना चाहंगा कि टेलिफोन की व्यवस्था दिन पर दिन सारे देश में खराब होती जा नहीं है, विगड़नी जा नहीं है। टेलिफोन का रोज-रोज खराव होना, टेलिफीन करते समय काफी शोर-गुल होना, टेलि-फोन करते वक्त टेलिफोन का कट जाना या बात करते. बक्त बीच में ही तीसरे व्यक्ति का लाईन में लगना आदि टेलि-फोन विभाग में भयंकर कृष्यवस्था है। [श्री मीता राम सिंह]

क्रासवार की खरीद के समय मान-बहगणा जी संचार विभाग के मंत्री थे। उस समय इस की खरीद घोटाला हुआ। यह बह-में काफी चर्चित विषय है।

हिन्दी डायरैक्टरी के गंबंध में श्रीमन इस यां लोकप्रिय बनाने के लिये एक कमेटी बनी थी। लेकिन दो वर्ष से भी ज्यादा हो गए इस कमेटी की अभी तक वैठक नहीं हुई । सिर्फ कागज में कमेटी बनी है लोगों की आंखों में धन झोंकने के लिए। लोग समझे कि सरकार कुछ कर रहो है। लेकिन उस कमेटी की कभी बैठक नहीं हुई। साल भर में दो बार डायरेक्टरी छपती है।

माननीय सदस्य : अव तो वह छपनी भी बंद हो गई है।

श्री सीता राम सिंह: अभी हमारे एक भाई ने बताया कि यह छपनी भी बंद हो गई। जो डायरेक्टरी छपती है वह पहले अंग्रेजी में छपती है और जब अंग्रेजी में लोगों को भिल जाती है तब हिन्दी डायरैक्टरी की उपयोगिता नहीं समझी जानी है। एक तरफ आप लोग विश्व हिन्दी सम्मेलन करते हैं. विदेशी लोगों को हिन्दी सिखाने हैं. लेकिन दूसरी तरफ हमारे देश में अंग्रेजी चलती है। इस प्रकार की विडम्बना हमारे देण में चल यही है। 4 P.M.

संचार मंत्रालय में उपमंत्री (श्री जगन्नाथ पहाडिया) : यह मूचना आपको गलन दी गई है। डायरेक्टरी हिन्दी <और अंग्रेजी दोनों भाषाओं में छपती है।

श्री सीता राम सिंह: दोनों भाषाओं में तो छपती है, लेकिन कब छपती है। पहले अंग्रेजी की डायरेक्टरी आ जाती

है और उसके बाद हिन्दी में आती है। मैं आपका ध्यान इस तरफ भी दिलाना चाहता हं कि वस्वई के जनरल मैनेजर टेलीफोन रेडडी सहाब है उनके भ्रष्टाचार के बारे में काफी वातें छापी है, लेकिन केन्द्र के कुछ मंत्री उनको बचाने है और संरक्षण प्रदान करतें हैं। यही कारण है कि उनका आज तक कुछ नहीं हुआ। है। इसलिए में माननीय संचार मंत्री से चाहंगा कि वह इस सदन को आण-वासन दें कि वे इस मामले की जांच-पडताल कराएंगे और जो ब्यक्ति दोषी पाय जाय उसको दण्डित करें।

श्रीमन् डाक-तार विभाग के बारे में मैं कुछ उद्धरण देना चाहंगा। एक वर्ष पहले हमारे एक मित्र ने तार दिया और वह तार राजस्थान से दिया गया तो वह तार एक माल के बाद मिला। इसी तरह से हमारे विहार में वैणाली जिले के महवा नामक स्थान में सन 1971 में टेलीफोन की व्यवस्था की गई थी. लेकिन अब इसकी व्यवस्था खराब है। जनभग 40 लोगों ने कनेब-जन लिये थे. लेकिन अब वे लोग कनेक्शन काट रहे हैं क्योंकि टेलीफोन ठीक प्रकार से काम नहीं करते हैं। स्वयं मेरे घर में टेलीकोन लगा हआ है, लेकिन वह कभी काम नहीं करता है। केवल-मात्र गोभा और नुमाइश के लिए रखा इस तरह की स्थिति हजा है। वहां पर चल रही है। माननीय श्री सत्यनारायण भिंह जी जब इस विभाग के मंत्री थे तो उस वक्त से आज तक हम बराबर पत्र लिखने रहे हैं और वर्तमान संचार मंत्री को भी लिख चके है कि हमारे यहां एक बहुत बड़ा पोस्ट आफिस है जो किराये के सकान में चल रहा है। वह किराये के मकान में इसलिए चल रहा है कि पोस्ट आफिस का मकान मरम्मत के लिए पड़ा हुआ

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है। मैं समझता हं कि मरम्मत पर जितना खर्च होगा उससे बहुत ज्यादा पैसा यानी कई गना पैसा किराये के रूप में खर्च किया जा चुका है। इसकी जाच भी चल रही है और वह स्थान सुरक्षित भी नहीं है। इस संबंध में जब पव लिखा जाता है तो मंत्री महोदय की करफ से पुराना पिटा-पिटाया उत्तर भेज दिया जाता है और संचार मंत्री का जवाब आ जाता है कि वित्तीय संकट के कारण सरम्भत नहीं की जा सकती है। इस प्रकार से भगमान से कई गना किशया दिवा जा चका है, लेकिन भरम्भव नहीं की जा रही है। मैं समझरा हं कि यह बड़ी नाग्य स्थिति है और इस विभाग का काम स्चार रूप से नहीं हो रहा है। पोस्ट आफिसों में जब चिट्ठिया इकट्ठो हो जाती है तो उनको आग लगादी जातो। है और जनता की बहुत बड़ो क्षति हो जाती है। चिट्ठियां और तार कमी भी निष्चित समय पर नहीं मिलते हैं और इस कारण से जनता का बहुत नक्षान होता है। मैं माननीय मंत्री जो से यह निवेदन करना चाहंगा कि वे इस सर्वध में जांच करने के लिए एक जांच आयोग बैठायें और जिन लोगों की इस प्रकार की देरी से क्षति हुई है उनकी क्षतिपृति करें। जब सर-कार जनता को सहतियत नहीं दे सकती तो जनना से टैक्स लेने की बात कैसे कर सकती है? अन्त में में संचार मंत्री से अदब के साथ यह कहना चाहं। कि अगर वे संचार के साधनों में चल रही देशे और विलम्ब को दूर नहीं कर पाएं भो स्वतः इस विभाग से इस्तीफा दें और अपने ऊपर इस प्रकार का कलंक न रखें। इन शर्बदों के साथ मैं अपना भावण समाप्त करता हूं।

SHRI S. W. DHABE (Maharashtra): Mr. Vice-Chairman, Sir. we are having a good discussion on the Report and some of the salient points on which I would like to emphasise are with regard to the postal service and the telephone service to the subscribers. Sir. if the postal service has to be improved, it is not merely necessary that more post offices are opened in villages but it is necessary to sec how quickly the tetters and parcels are delivered. In this connection, it is more surprising thai the Department thought it fit to discontinue the night air mail service. It was introduced by Rafi Ahamed Kidwai some time in 1953, and for no reason, it was discontinued from 1970 or so. Sir. that service was efficiently run for the lour metropolitan cities, and we used to get our letters the next day morning either from Madras or Calcutta or Bombay. There is a general demand from newspapers, for this service at least from the area from which 1 come. With the stoppage of this service, tremendous delay is caused. Sir. in this connection, I would like to refer to the Annual Report for the year 1973-74. At page 3, it has been said that the Indian Airlines Corporation carried 78 lakh kgs. of mail, i decrease of 25 lakh kgs. of mail over the past year. Sir, one of the reasons given to us for the stoppage of this service was that the Communications Department was not ready to increase the freight charges. The Indian Airlines Corporation wanted more freight charges because their expenses have increased, and the Postal Department was not ready to increase the freight charges because it thought that it was unwise to spend more money for the quick disposal of the postal dak. Sir, I plead with the Ministry that instead of having extra services which they want to introduce they should reconsider this night air mail service. What vvas the economies of the night air mail service which was started by Rafi Ahmed Kidwai and was successful for about 17 years, and what better benefit are they going to have if any other service is introduced'.' Sir, 1 for one feel that it vvas a mistake, it was a blunder of the Postal Department that they discontinued this service. Sir, the postal service requires efficient and quick disposal of letters and From that

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point of view, [he Ministry should reconsider the decision and re-start the night air mail service, if necessary by paying more atone) to the Indian Airlines. Il clearly shows that the Indian Airlines is not ready to lift the letters and parcels unless the freight rales aie revised. If that is the case, the Department can certainly revise the rales and see that this service becomes effective.

Sir, there are two more things which peep out from this Report. There is a general complaint about the inefficient telephone service. The new rules introduced are so arbitrary and harsh that they can disconnect the telephone by giving the notice on the telephone that 'your telephone bill is not paid and so, your telephone gets disconnected". Sir, it has been held by the highest court of this land that even for administrative action which results in serious civil consequences, a reasonable opportunity has to be given. In the Bombay High Court at . Nagpur a number of citizens have filed Writ petitions and the action of the Department is stayed. 1 would like the JVfmister to consider the question of giving a notice to the subscribers before ordering disconnection. And, Sir, what are the rules for re-connection? You are to pay the entire deposit and then alone you can get the reconnection. Under these circumstances, will it not be proper for the Department to give a reasonable written notice to the subscribers before commencing disconnection proceedings?

Now, coming to phonogram service, previously we used to get a copy of the telegram sent over telephone. Now they do not supply us a copy of the phonogram. They ask us to pay something extra for the copy and then only they would send us a copy. Sir, many mistakes occur in these telegrams and sometimes even wrong bills are sent. Therefore, this system which was prevalent previously under which a copy of the phonogram was sent to the subscriber should be restored and subscribers should be given this facility.

Some Members have stated that the telephone system is not functioning efficiently and that for many many days the telephones remain dead. What is the

Department doing about it? Sir, we pay for the service. But, if the service is not rendered, there is no question of charging the subscribers. It is not a commercial department. Even if it were a commercial department, if ihe service is not rendered, how can they charge the rent from subscribers? I suggest, Sir, that they should consider a pro-rata system under which whenever the telephone docs not function or is dead, the subscriber should not be charged any rent, for the period, by the Telephone Department. They may take some action against the staff but subscribers certainly cannot be penalised lor no service given by the Telephone Department.

Now, coming to industrial relations, I do not agree with the criticism levelled by the friends on the other side that it was Mr. Bahuguna, when he was a Minister then, who broke the national union. It is entirely a wrong statement. It) fact, when he was the Minister here he worked very well and did some good things and gave some amenities to the working class. If any union breaks, it breaks on account of its own internal dissension and under its own weight. If it was a national union for such a long id a strong union, it is ridiculous to say that because the employer was against it. it has broken. It is the experience in trade union movements that whenever an employer is against the trade union, it grows, whenever there is a clash, whenever there is a strike, whenever there are agitations, the trade union does not break; on the other hand, whenever the management is against a union, it becomes stronger. Therefore, to make a statement, a bald statement, that because Bahuguna was antiemployees and anti-trade unions, he broke the national union. In my opinion. Sir, it is entirely an incorrect a wrong statement. And. what are thjey doing in Tamil Nadu State? There, they have started DMK unions of their own sections. They have now started many centres and Labour Department interferes to give recognition only to D.M.K. unions. Those people, belonging to that parly, cannot complain that any such things are being thrust upon them.

Sir, it is high time that the Government should reconsider its wage policy. They are on a volcano. , They cannot say that departmental employees number ing about 3 lakhs in P. & T. and about ..; lakhs in the Railways, will work on contingencies and a pay of Rs. 50 per Rs. 5 is the minimum wage prescribed even in the lowest industry in any part of the country. They should, at least, be given some service conditions and a minimum pay of Rs. 150 per month. 1 do not agree' that Rs. 100 is the minimum wage that can be paid. How can any employee snbsisl on this amount? This is one of the reasons tor the corruption in the Department. Proper service condi tions, proper pay and security of service are very essential pre-reijuisites for any efficient running o\ the service. I, therelave, appeal to the Minister to reconsider the whole question of wage structure in the Postal Department and remove this anomaly, the lowi employees

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who are unreasonably lowest paid. They must be paid properly in order to make the services "efficient, particularly when they are working in rural areas. Sir, the statement made in the P. & T. Report about industrial relations in the department is very funny. On the one hand we are talking of national unions. But see page 7 where it has been stated: -

"Stall Relations

The relations between" the Administration and the staff remained cordial. Periodical meetings were held at various levels with the representatives of the two federations, their affiliated unions and recognised non-federated unions. >n addition to the two meetings of the Departmental Council of the Joint Consult.live Machinery".

1 could not understand this policy of the Government. You have recognised nonfederal unions. When we have got national federations, it is the duty of the unions to join one federation or the other. But the policy of recognising craft unions is entirely wrong. I do not know what lync of union it is but 1 am told it is a craft union. Therefore, the Board should reconsider the problem of industrial relations in order to have a better industrial climate.

The last point I have to submit is that the Communications Ministry's Report is very scrappy. Indian Telephone Industries Bangalore figures between pages 21 and 2t> of the Report and it has been stated [herein that they have given a dividend of 12 per cent. I do not know how a dividend of 12 per cent, has been given when there is a restriction—there is an Act lor paying not more than six per cent, dividend. But the Report itself is a It is not clear whether tppy report. they have bonus to given employees while they have declared a dividend of 12 per cent. It is aKo not clear, when the) have siid that they have arrived at a five-yeai agreement in these two indus- Indian Telephone Industries, Banga- and Hindustan Teleprinters Limited, Iras, what the term:, and conditions of agreement are. The Report should complete information. this sort of report it will be very difficult to know what the terms and conditions of the five-year agreement arc. On page 32 it is stated:

"Industrial relations in the company continued to be cordial during the year. A mutually acceptable new wage settle-with retrospective effect from I -9-1973 and valid up to 29th March, 1977 was arrived at and the new agreement was signed on 17-4-1974. This agreement lias been approved by the Government."

But it is not clear what the terms of the agreement are. If under the terms of the agreement the departmental employees who are paid only Rs. 50 per month are excluded if they do not come under the purview of this agreement—then I say, social justice has been denied to the last cadre of employees in this concern. 1 would appeal to the lion. Minister to give a detailed report so that the agreement is also placed before Parliament and vie could know what sort of agreements are arrived at.

r feel thai in order to improve efficiency, it is very essentia! that workers' participation is accepted. If it is accepted, it will give a boost and improve the services which is very essential media for national integration.

DR. K. MATHEW KURIAN (Kerala): Mr. Vice-Chairman, Sir. the Posts and Telegraphs Department is a glaring example of management and top

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level inefficiency apart from unfair labour practices. -Sir, I am afraid thai even the Administrative Reports given to us are nabby documents that it is difficult to make out what is really the slate of affairs in the P. & T. Department. I would therefore like to go into some depth about the actual functioning of the P. & T. Department.

Unfortunately, the top management of the P. & T. Department is inefficient

ii "n. because ii has a pantheon oi officers in the P. & T. Board on the one hand and, on the other, we have got ters in charge of the subjects who have, in fact, treated their portfolios as hall-way-houses between Chief Ministership and Home Ministership. So, you find one after the other Ministers corning irig, becoming Chief Minister or the Home Minister and the P. & T. Depart rent has been left high and dry without any proper leadership. Che result is that the real management has been held in the hands of bureaucrats who have very link: idea about what the employees really aspire for. Of course, this does not mean that the Ministers understand it any better but atjeast the Ministers are peoples' representatives unlike the bureaucrats who are not expected to have any knowledge of the aspirations of tile employees or the public in general. Recently, lor example, the P. & T. Department was [divided at a singular level into two wings -postal and communications. I his was definitely discounted by the Administrative Reforms Commission and T also find that the ratio between officers and staff very clearly shows that there is multiplication of strength at the offices level while at' the staff level, at various places, there is increase in workload. Increasing workload for the P. and T. employees at the lower level on the one hand and multiplication, of senior officers at the top level has been the phenomenon during the last one-or two years. If the services are bad. which is a general complaint, then the responsibility should be squarely placed at the top level of management. Sir. inadequacy of staff, chronic imbalance in service conditions. lack of accommodation, amenities and even stationery articles which go into the production of various items of the P. & T-

services, all these have contributed to delays and deficiencies in the department. On the contrary if you really make a scientific assessment, the workload on the employees has increased; they have contributed more per hour of work than in the past.

Sir. the main difficulty that I find in die management at me tup level is the mbilil of the P. and I. Board to take the employees into confidence and to give them a sense of participation in the ftffairys of management. Il such an attitude is created. 1 am sure the P. and T. . will definitely dedicate themselves to the task of improving the services and improving the efficiency of the department.

Sir. the Public Accounts Committee has made very strong statements regarding lack of efficiency and inordinate delays in the execution of projects by the P. and T. Department. The Committee has expressed the view that the delays have been mainly due to lack of co-ordination be-Kveen the units of the department, defective terms of contracts and absence of proper planning. Therefore, the whole responsibility for inefficiency as pointed • MI by the Public Accounts Committee should be squarely placed at the level of the top management. The Committee says that as a result of this the pro-iecl cost has gone up, precious stocks have remained unused and foreign exchange has been spent unjudiciously. The report further states, to quote, "the Committee is surprised thai the P. and T. Department despite ionr successive Five Year Plans have not acquired maximum of planning in so far as the execution oi their projects is concerned." The impression that has fallen on the mind of the Committee is that the department has executed its schemes without any basic-planning. Sir, I would only like to point out that in the 143rd Report of the Public Accounts Committee 1974-75, there is a reference to serious deficiencies so far as stores accounting in the engineering division in Orissa Circle is concerned. This is only one example about one item to show that there are serious deficiencies at the high level management in the P. and Department.

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Sir. the 'express delivery' system, a faciliti which was available on Sundays and holidays, has been recently abolished. This has caused inconvenience to the public and the staff who had to be retrenched and the new system of 'recorded delivery' proved to be a flop.

Sir. the all-up scheme of R. A. Kidwai has been given up. Now Air\ Marshal Lai is dictating terms to the Postal Department and the public sutlers in between. Sir. the enormous investments thai have been made for purchase o(sophisticated equipment from foreign firms has become a mammoth white elephant: the beneficiaries are only the top officers and the businessmen who avail of specialised services for minimum fee. Bulk of the engineers in the Telecommunication Wing, as my information goes, do mostly clerical nature of work. This is because of lack of implementing proper schemes of selfreliance using our technical skill to produce goods rather than relying on foreign collaboration.

Sir, as I have said earlier, the workload on the employees has increased. Very often employees are blamed because of overtime payments. Sir, unlike in many other Departments, in the P&T Department workloads are calculated on the basis of the average: there are not enough leave reserves, and as a result there is accummulation of work whenever there is certain amount of absenteeism. The top ement is manipulating with the en-lire system of over-time payment in order to reduce cost. If regular employees were recruited, then the usual benefits of provident fund, gratuity and certain other service benefits would accrue to them and the cost would go up. Therefore, the toD management is deliberately doing this, but they put the blame on the employees that so much of OTA is being paid. In the absence of leave reserves, you find the same employees have to do overlime in order to complete the service which is of utility nature.

Sir, the second point I would like to emphasise is that in the entire P&T Department the labour policy is rotten. Sir. the labour policy is one which is arti-la-bour and anti-employee. Sir, the Department been dabbling in trade union

politics. They have deliberately proi . scab unions who have very little strength among the employees. Sir, certain unions which support the Government are deliberately created as a baby oJ the Department; while 75 10 90 per cent of the em-be in another union that is de-recognised and a scab union is promot-I can sa\ this particularly of the earlier Minister. I have no knowledge of the existing Minister, but 1 am afraid according to facts available with me. even Dr. Sharma is treading she wrong steps of Bahuguna and I would not be surprised if Dr. S. D. Sharma gels into difficulties despite his CIA phobia.

In Madhya Pradesh Circle, with regard to Postal Service Class IV. there was a conference in December. 1974 and they requisitioned for an official observer. A person was named, but he did nut turn up. Subsequently, a telegram was issued informing the management that the (nicer concerned had not turned up. Despite this, no action has been taken. Sir, I understand the opposite group has been recognised. There is double standard policy in the Department, that democratically elected unions are being derecognised and scab unions are created by the Department. I can say this a; least of the earlier Minister. I am not absolutely sure ^i the present Minister.

Sir. the third point I would like to bring to your notice is thai if inefficiency or lack of proper services exists in the P&T. the responsibility should again be sequare-ly placed on the doors of the P&T ' Department because this Department follows a policy of victimisation against the employees on a large scale. Sir. the Minister of Railways has declared on the floor of the Parliament in March. 1975 that break in service against all strike participants will be condoned, except in cases where charges of violences have been proved. In Parliament, the Railway Minister gave certain assurances. But. according to the brief prepared by the Ministry Communications. the Kail-way Minister's policy regarding, reinstatement of workers and condonation of break in service in the Railways will not apply in the case of the P&T Department.

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What are the facts'? Let me give only a few example?. In Kerala there are 16 employees who are still under suspension because o\ the strike of May 10 to 12, 1974. Sets ices of IS persons have been terminated out of which only two persons have been reinstated. The number of employees who have been transferred as a punitive measure comes to 65. The number of people in Kerala in the P&T Department who have suffered break in service comes to staggering figure of 2019 and disciplinary proceedings are going on against 17 employees. Sir. in West Bengal, there are 12 employees who have been transferred as a punishment. 2,3X9 persons are suffering because of break in service. This is true in the case of postal services. In the case of telecommunication circle in Kerala alone, 14 employees have been suspended: termination cases are 65 out of which only 62 have been reinstated. punishment by transfer has been in the case of 53 persons and there are 1188 cases of break in service. In West Bengal, in the telecommunication division alone, there are 297 cases of break in service. There has been a recent case of a High Court decision by the Kerala High Court which said that Comrade N. P. Padmanab-ham. Secretary, NFPT Kerala Circle should be reinstated who was dismissed earlier by the Government but I understand that instead of honouring the verdict of the High Court, Dr. Shankar Dayal Sharma's Ministry is trying to go in appeal. When the High Court rives justice, that justice is being denied in the name of appeal to the Supreme Court.

I do not wart to go into details but I would only like to show that in July 1973. recognition of the Kerala Circle Union of the All-India Telegraph Engineering Em-ployees Class III was withdrawn by the P.M.G. Trivandrum. This union retains more than 75 per cent of Class III employees in that wing. Recognition was on the other hand granted to a rival group which has only a .very insignificant membership. I would like to know from Dr. S. D. Sharma why this partiality towards the scab union created by his own party-men. 1 would like to know whether he is aware that All India P&T Administrative Employees Association which held its conference in Cochin, which was

tended by rrie and attended by the hon. Member Mr. Lakshmanan, elected a committee democratically. One delegate walk-, out, discusses with some people very cli to the Government and floats a parallel list of executive committee members and I understand that Dr. Sharma's Ministry hly inclined to give recognition to that.

Sir, in West Bengal and in Kerala large-scale transfers are taking place. Suspension and D.I.R. cases in Kerala arc still pending. I would like ihe hon. Minister to give an assurance that, his department will not follow any longer tins anti-labour policy of victimisation. Sir, I demand that all cases of D.I.R., all suspension cases, all transfers as punishment, should be reviewed immediately so that a healthy normal trade union functioning i., possible and healthy management-labour relation-hip is established in the P&T Department. [Time bell rings) Sir. I will take only a few minutes. Sir, I only want to add a few points: 1 am the .President of the P&T Employees Union in Kerala and therefore 1 would take a few minutes more.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): You just mention them.

DR. K. MATHEW KURIAN: Sir, the pay-scales of the postmen, linemen, and a number of other categories are too low. The service conditions in the R.M.S. run ning sections arc totally bad. Even ele mentary amenities are lacking. In the <:iu\. I would like to draw your attention to one of the most glaring facts of the P and T employees' life, ie the life of what is called the extra departmental agent. Today he is one of the important elements in the P and T Department. According to the administrative report. the strength o(the/Staff on the rolls of the 31st 1974 March. incluJi. 2.08.938 extra departmental agents. The EDAs are a heritage of the colonial .rule. The colonial masters introduced this system and Dr. S. D. Sharma even today is treading in the path of the colonial roasters and the number of EDAs is mors than 2 lakhs. What does an extra departmental agent get? He gets no more than Rs. 45 to Rs. 75, Let the hon. Deputy Minister of

finance lell me whether a family of five can live on Rs. 45 to Rs. 75, which the EDA gets. I would like to know why system is being maintained. When the regular employees of * the Government are gelling DA-even two DAs were given to them and live instalments of DA are pending the F.DAs are not eligible for any DA. They get only a peanut. Thai is the so-called wage that they earn. The Madan. Kishore Committee, which went into this question, has come out with a report /which shows some savings to the Government. The employees of the P and T Department call it as a 'rnad' committee. The Committee did not even look into the aspirations and welfare of the employees. The Madan Kishore Committee was interested onlj in saving a few lakhs of rupees to the Government. The report is veriginal and I quote...

THE VICE-CHAIRMAN (SHRI V. B. R.AJU): You need not quote the report.

DR. K. MATHEVV KUR1AN: It is important and 1 quote: —

"The estimate shows additional expenditure due to the recommendations of the order of Rs. 99 lakhs. If the recommendations relating to reduction of minimum working hours of a branch office to two hours, is implemented, it may result in a saving of Rs. 10(1/- lakhs roughly against an additional expenditure of Rs. 45.5 lakhs otherwise."

Therefore, the Madan Kishore Committee has only helped in reducing the cost for the Government at the cost t.f the fit.. departmental worker, who are one of the sufferers in this country.

Similarly, staff quarters are not available except for certain categories of employees who are eligible for rent-free quarters. Hardly one per, cent of P and T employees get staff quarters. The officer-of the divisional engineers at Tri-vandrum and Cannanore arc situated in unhygienic conditions. In Calicut, where more than 1,500 P and T employees live, in Calicut city there are run enough staff quarters. Six acres of land acquired by the P and T Department eight years ago arc still lying vacant. Similarly about Cochin a memorandum has been

submitted by the P and T staff welfare association. They have made a number of demands which I think the lion. Minister viill accept.

THE VICE-CHAIRMAN (SHRI V. B. RAJUJi You can pass it on to him.

DR. K. MATHEW KCRIAN: J would like to say that the medical services are very inadequate. Even in far away places like Mizoram where the Central Government employees are eligible (or disturbed area allowance, they do not get it at the rate as the Mizoram State Government employees. I would request the hon. Minister to see that the first report that lie wrote is absolute falsehood. It should have been avoided mid a realistic review should have been made. The report says that the relations between the administration and the staff remained cordial. This is absolute falsehood. I am prepared to challenge the Minister to prove where is the cordial staff relationship. Because of largescale victimisation and the anti-labour policy of the P and T Department. the department is run by the administrators ;\nd not by political Naders. In that department, unfortunately, the relationship is strained. [hope and Wish that the Department's function would improve by having better relationship with the staff. All victimisation should be forthwith stop->nd a better climate should be created lor a better employee-management relationship.

संचार मंद्रालय में उपमंत्री (श्री जगन्नाथ पहाड़िया): उपसभाध्यक्ष जी, माननीय सदस्यों के भाषण काफी तीक्षण हए और उस से जहां हमारी आलोचना हुई उस के साथ साथ हमें इस बात का भी लाभ मिला कि हम जान कि हमारी कमियां क्या है और क्या भाननीय सदस्यों के सुझाव हैं। इस की जानकारी हम को मिली।

(इस समय उपसभाध्यक्ष, (श्री लोक नाथ मिश्र) पीठासीन हए।)

माननीय सदस्यों ने डाक तार विभाग के बारे में उस की विभिन्न कमियों की चर्चा की उन में कुछ प्वाइंट्स ऐसे हैं कि जिन श्री जगन्नाथ पहाडिया] को मैं माननीय मंत्री जी के लिये छोड़ देता हं जैसे कि पाठक कमेटी की रिपोर्ट -की चर्चा हुई या कास बार की चर्चा हुई या पी० ऐंड० टी० बोर्ड के फंशन के बारे में कुछ वातें कही मयी। इसी तरह की और बातें हैं आई टी आई आदि मैं उन सवालों को को माननीय सदस्यों ने बहुत महत्व नहीं दिया या जिन की चर्चा कम की गयी उन को मैं पहले बेना चाहंग। क्योंकि जैसा कि सभी सदस्यों ने कहा, संचार मंत्रालय अपने आप में देखने में तो कम महत्व का लगता है लेकिन सभी सदस्यों ने इस बात को माना कि यह इतने महत्व का महकमा है कि इस के बिना किसी का काम चल नहीं सकता। चाहे हम को औदयोगिक विकास की गति को तेज करना हो या अपनी खेती बाडी का विकास करना हो या देश में सामाजिक और राजनीतिक एकता लानी हो या अपने प्रशासन को गति देना हो या मुरक्षा का ध्यान रखना हो, विना संचार मंत्रालय के इस देश की तरक्की करने के काम में हम आगे नहीं बढ सकते। हां, यह मैं मानने के लिये तैयार हूं कि जिस गति से संचार ब्यु-बस्था को इस देश में बढ़ना चाहिए बह नहीं बढ़ पा रही है। लेकिन मान-नीय सदस्य इस बात की चर्चा करना भूल गये कि इस का कारण क्या था। इस की कारण संचार मंत्रालय था या इस के और भी कोई कारण थे। मैं निवेदन करना चाहंगा कि अगर हमारा वस चलता तो हम कोशिश करते कि जिन कमियों की चर्चा यहां की गयी है वह दूर हो जातीं, लेकिन कुछ कमियों की चर्चा तब भी यहां -होती क्योंकि जैसे-जैसे काम बढ़ता जाता है कुछ-न-कुछ

कमियां रह ही जाती हैं। लेकिन जहां तक संचार मत्रालय के संबंध में गांवों में खोलने की या टेलीग्राफ डाकखाने आफिस खोलने की चर्चा हई, उन सब की चर्चा हम सुनना नहीं चाहते। कोई भी व्यक्ति चाहे वह सरकारी अफसर हो या मंत्री हो या माननीय सदस्य हो, इस बात को नहीं चाहेगा कि किसी तरह से भी हमारी कृशलता में, हमारी एफीणियेंसी में कमी आये। लेकिन उस के कुछ कारण हैं और उन को विना जाने और उन को विना समझे कई सदस्यों ने इस संबंध में चर्चा की। सब से पहला सवाल यह है कि पोस्टल सर्विस घाटे में चलती है, इस की चर्चा बड़े जोर शोर से की गयी। इस बात को उठाया गया कि यह एक सोशल सर्विस है या एक कम्शियल डिपार्टमेंट। माननीय सदस्यों ने स्वयं इस बात की कहा और मैं आप को बतलाना चाहता हं कि जहां एक तरफ हमारा महकमा जिसे टेली कम्यनिकेशन बहते हैं, उस से हम कमाते हैं वहां डाक में हम कुछ गंवाते भी हैं। माननीय सदस्य भल जाते हैं कि हमारा देश समाजवाद की तरफ बढ़ रहा है और उस में असंभव है कि उन बगीं की किजी कमजीर माने जाते हैं, उन इलाकों को कि जो पिछड़े माने जाते हैं, वह स्थान कि जिन की तरफ किसी का ध्यान नहीं गया हम उन को छोड दें। तो इस लिये सरकार ने फैसला किया कि चाहे हम को घाटा ही उठाना पड़े, लेकिन जहां डाक तार और टेलीफोन की व्यवस्था नहीं हुई है, वहां हम उन को पहचायेंगे और इस लिये इस बात का फैसला किया गया है कि सामान्य परिस्थितियों में टलीफोन मुविधा लाभ प्राप्त हाने पर ही दी जा सकती है। कैटेगरी स्टेशनों पर यह सुविधा 25 प्रतिशत भाय

घाटे का अंदाजा 50 करोड़ का लगाया जा रहा है। श्रीमन, मैं निवेदन करना चाहंगा कि जैसे जैसे हमारी योजनायें बढ़ती चली जा रही है हमारा खर्चा कैसे पीछे रह सकता है। हमारी योजना ढाई गुना बढ़ गयी है। जो 50 करोड़ का घाटा है उस सिलसिले में -इस बात को ध्यान में रखना पडेगा कि काम बढ़ रहा है, रोजगार बढ़ रहा हमारा मृहकमा ऐसा महकमा है कि जो जाब ओरियेंटेड है, ज्यादा से ज्यादा लोगों को काम दे सकता है। हमारे महकमे में चार लाख 29 हजार आदमी काम करते हैं। उन की हम भले ही उतनी तनस्वाह नहीं दे पाते जितनी देनी चाहिए। उन की तुलना एक माननीय सदस्य ने की इंग्योरेंस और बैंक के कर्मच।रियों से। वात को सभी जानते हैं कि इंग्योरेंस और बैंक में काम करने वाले कर्मचारियों को ज्यादा तनस्वाह मिलती है। सर-कार में बैठ कर हम लोग इस बात की कीणिण करते हैं कि जहां हम इंप्लाइज से अच्छी सेवा लें उस बदले में उन को अच्छी तनस्वाह दें। हमारी कोशिश इस बात की रहती है कि ज्यादा से ज्यादा काम होना चाहिए। जो घाटे की चर्चा की गयी है वह बहुत बढ़ा चढ़ा कर की गयी है। उन चीजों के लिये जिन्हें लोगों तक पहुंचाना है घाटा होना जरूरी है। डाक के महकमे को कर्माशयल दिपार्ट-मेंट मान कर नहीं चला जा सकता। इस को रेवा का महकमा मानना पड़ेगा। आप हेल्थ मिनिस्ट्री की देखें। उस में आमदनी नहीं होती होगी। शिक्षा मंत्रालय को देखें, उस में आमदनी नहीं होती होगी। इसी प्रकार आप पोस्टल डिपार्टमेंट की देखें तो आप की समझने

में कठिनाई नहीं होगी।

ोने पर भी दी जा सकती है। लेकिन जो इलाके पिछडे माने जाते हैं वहां अगर हम को 15 प्रतिशत भी आम-दनी होगी तो भी हम इस व्यवस्था को बहां ले जाने की कोशिश करेंगें और जो हिली दैक हैं जहां हमारे फीजी भाई लगे हुए हैं और जहां आबादी का घनत्व बहत कम है वहां अगर आम-दनी का हिसाब हम करते रहेंगे तो यह संचार ब्यवस्था वहां नहीं हो पायेगी इस लिये हम ने फैसला किया है कि चाहे घाटा 90 प्रतिशत ही हो तब भी। वहां हम डाक तार की व्यवस्था करेंगे और इस लिये चीयी-पंचवर्षीय योजना की चर्चा की गयी कि उस में जो टार्गेट तय किये गये थे वह 🕉 हए या नहीं हए। न तो चीबी पंचवर्षीय योजना के कोई टार्गेंट बाकी रहे न पिछले साल के टार्गेंट बाकी रहे। हम ने इस बात का फैसला किया था कि इस साल में, जो चल रहा है 250 पी सी ओ खोलेंगे, लेकिन 250 की जगह 390 पी सी ओ, खोल चुके हैं। हम पीछे नहीं रहे, आमें बढ़ते जाते हैं। पैसे की कमी रही है, फाइनेंजियल कांस्ट्रे-न्ट्स रहे हैं लेकिन उस के बावजूद हम आगे बढ़ते जाते हैं। यह बात सही है कि कहीं भ्रष्टाचार की शिकायत हो सकती है, मैं उस को डिफेंड नहीं करना चाहता है। कई ऐसे मामले हमारे नोटिस में भी आते हैं लोअर लेबिल पर इस तरह की बातें होती होंगी, लेकिन यह बात माननी पड़ेगी कि जी हमारे पास रिसोर्सेज हैं उन को देखते हुए इस बात का प्रयास किया जा रहा है कि ज्यादा से ज्यादा स्थानों पर इस व्यवस्था को पहुंचाया जा सके।

माननीय सदस्यों ने इस बात की चर्चा बहुत की कि जहां पहले घाटा 7 करोड़ का हुआ था वहां इस साल

श्री जगन्नाथ पहाडिया .

हम ने कुछ नयी सेवायें भी जारी की हैं। माननीय सदस्य इस बात को जानते हैं कि रिकार्डेड डिलीवरी सर्विस हम ने 1-11-74 से शरू की है जिस पर 65 पैसे फीस लगती है अगर एक-' नालेजमेंट जाहें. तो 15 पैसे और लगते हैं। मैश्य करियन ने कहा कि यह तों फुलाप हो गयी। अभी तो हमने शरू की है यह फुलाप कहां से होगी। उन्होंने बड़ी टकालत की एक्स्प्रेस डिली-वरी की। मझे कंसल्टेटिव कमेटी की बात याद आती है कि जब उन्होंने खुद कहा था कि एक्स्प्रेस डिलीवरी एक्स्प्रेस नहीं है। एक्स्प्रेस का चार्ज तो हम अदो करते हैं लेकिन जो साधारण चिटठी है उस से भी ज्यादा देर में वेह पहुंचती है। लोगों को उस के बारे में शिकायत हुआ करती थी इसलिये हमने सर्वे किया और पाया कि एक्स-प्रेस डिलीवरी के बारे में शिकायतें हैं इसलिये उस को बंद करके रिकाईंड ष्टिलीवरी सर्विस शुरू की।

हमने एक और नया काम शक् किया है और वह यह है कि प्राइवेट एजेन्ट्स के माध्यम से डाक टिकट वांटना शरू किया है। उनको डेढ परसेंट कमीमन ' दिया जाता है। लोगों द्वारा यह कहा जाता था कि 15 पैसे के टिकट के लिए एक-एक, दो-दो मील जाना पहता है। हमने बहत सारे लोगों को जो ऐसा काम करना चाहते हैं उनको इस बात की इजाजत दी है कि वे कमीशन लेकर यह सेवा दे सकें जिससे आराम के साथ घर के नजदीक, कार्यालय के नजदीक डाक-टिकट आदि लोगों को प्राप्त हो सर्वे।

इसी तरह से मिलिटरी वालीं को जो पेंशन मिलती थी वह कई बार गडवर हो जाया करती थी। वह काम

सेविग्स बैंक के माध्यम से हमने गुरू किया है। यह इसी वर्ष शुरू किया है। अभी सारे देश में यह शरू नहीं किया है। अगर और जगह से मांग आएगी, डिफेंस मिनिस्टी चाहेगी तो और जगह भी इस काम को शरू किया जा सकता है।

कुछ और स्कीमें भी हमारे विचारा-धीन हैं। खास तौर से पेंशन पाने वाले भाईयों के मनी आईर जाने में देर हो जाती है। अगर वे चाहें वो उनकी पेंगन का एमाउन्ट स्माल सेविंग्स का जो उनका खाता खुला हुआ है उसमें ओटोमैटिकली जमा कर देगें।

उससे आटोमीटिकली जमा कराने से उनको रसीद मिल जाएगी, उनको सेक्यरिटी रहेगी और हमारे पास इस बात की जिम्मेदारी रहेगी कि हमारा कर्मचारी काम करेगा वह रकम उसके खाते में जमा हो जानी चाहिए। यह जमा हुई या नहीं, हम भी इसकी जांच कर सकेंगे और उनको भी लाभ हो जाएगा। यह मामला हमारे विचा-राधीन है। रोहतक जिले में यह सेवा हमने णुरु कर दी है, और जगहों की हम जांच कर रहे हैं। जगर मांग आयेगी तो हम शर कर देंगें।

एक नई सेवा विवक मेल सर्विस अभी अभी हमने शुरूकी है। उसके जरिये आज की डाली हुई डाक आज ही निक्छोगी बगर्ले कि उस पर पिन कोड लिखा हुआ हो। पीले रंग के जो नैटर बाक्स इसके लिए हैं उनमें डाला गया हो।

श्री हर्षदेव मालवीय: कहां कहां से सीखें लोग पिन कोड ? पढे लिखे बेचारे किसान हैं नहीं जो इसको जानते हों ...

(Interruption)

प्राप्त होती है। ये बहुत सारे नय काम हमने शुरू किये हैं।

बात की व्यवस्था कर दी है कि हर एक जगह और विजनेस हाउसेज में पिन कोड का जान लोगों को रहे को भी बिटठी लिखता है या लिखाने बाला होता है अगर वह नहीं जानता हो तो लिखने वाला जरूर संगया जानता होगा। इसलिए मालबीय जी से मेरी प्रार्थना है कि इस बात को समझेंगे। मेरे जैसे अनपद उनके पास पहुंच जायें वे भले ही न बता पायें लेकिन मैं मामता हं कि आप उनको अता देंगे। पिन कोड अंभी उतना पापलर नहीं क्षण है, एक दिन के अन्दर कोई पा-पंजीरिटी आप्त नहीं कर सकता है। पिन कोड को लिखने से डाक छोटने में आसानी होगी, उसको देने में आसानी होगी। मैं सही माने में सदस्यों से प्रार्थना करूंगा कि नम्बर के याद करने

में भले ही कुछ कठिनाई हो, उसकी

लिखने में भी कठिनाई होगी, लेकिन कम पढ़ा

लिखा भी आसानी से उसकी छाट सकता है,

डाक एक जगह से दसरे जगह पहुंचाने

श्री जगन्माथ पहाड़िया : हमने इस

एक मानतीय सदस्य: पिन कोड से स्विधा किस तेरह से मिलती है।

में इससे स्विधा होगी। इसलिए मुझे आणा है कि इसका सब स्वामत करेंगे। इसी तरह से मैं डाक टिकटों के बारे में आपकों, बताना चाहता है कि ्रधाक टिकटो पर काफी था। माननीय सदस्यों ने पिछली बार लोक सभा में कहा था कि इस पर बहुत पैसा खर्च हो जाता है। लिफाफ। भी साथ देते हैं, टिकट भी साथ देते हैं। इसके लिए फॉफिंग मशोन जिसको हम सौ रुपये महीने किराय पर में देते है भारत सरकार के बहत से विभागों ने इस स्विधा के लिए इन मणीनों को चपलस्थ किया है। इससे बहुत सारा कागज, टिकटों की छपाई आदि पर खर्च होने बाला पैसा बच जाता है और बहत सुविधा उसको

· श्री जगन्नाथ पहाडिया: पिन कोड बडी आभानी के साथ कम पहें लिखे व्यक्ति भी पहचान सकते हैं। मान-नीय सदस्य जो विरोधी दल के हैं. लक्षमणन _साहब, उन्होंने कहा कि मद्रास में केवल अंग्रेजी में काम किया जाता है. लोकल भाषा में काम नहीं कारने देते। तो यहां का लोकल आदमी अंग्रेजी न भी जानता हो तो किसी भी भाषां को जानने बाला पिन कोड को पहचान सकता है। दसरी बात यह है कि जैसे पंजाब, हरियाणा या रोहतक जिले में अ।पने पत्न भेजना होतो पहले गांत्र का नाम लिखा जाता है, वह तो णायद आपना जिखना पडेगा, लेकिन डिलिबरी जोन आपनी नहीं लिखना पडेगा. यदि आप पिन कोड लिख दें तो पव पहुंच जाएगा । तीसरी सुविद्या साटिम में हो जातो है। सार्टर पहले गांब का नाम देखता है. फिर बहसोल का नाम. फिर जिले का नाम पहता है फिर वह तय कर पाता है कि किस लाने में इस चिटठी को फेंकना चाहिए। जगर जापन पिन कोड लिख दिया हो। वडी आसानी से जिस खाने में उस डालना चाहिए उसे बहु फेंक सकता है। इससे डाक छाटने में सुविधा होती है और बहुत समय की वचन होती है। इस तरह से जैसे जैसे ममय गुजरता जाएगा, .जैसे जैसे हम उसको अडाप्ट करने चले जायोंने, वैसे वैसे धीरे धीरे करके हम इस बात को महसूस करेंगे कि यह काम सविधाः का है।

एक बात में और निवेदन करना चाहंगा। वह यह है कि रेलवे मंत्रालय चाहेगा े[श्री जगन्नाथ पहाड़िया] तों हम रेलवे मंत्रालय के लिए भी पेंशन स्कीम लागू करने की सोच रहे हैं।

इसी तरह से एक मुझाव और आया है कि पोस्ट आफिस के जरिए क्यों न मोटर विहिक्तिल्स टैक्स का कलेक्शन शरू किया जाए। यह मुझाव हम पहले से ही देख रहे हैं और कोई सुझाब दें तो उस पर हम अमल बारेंगे। दिल्ली में ऐक्सपैरिमेंटल बेसिस पर हम यह काम शुरू करेंगे। दूसरे महकमें ने अगर चाहा तो हम स्माल सेविंग्ज का काम भी करते हैं, रेडियो और टी० बी० लाइसेंस का काम भी करते हैं, पी० एल० आई० का काम भी करते हैं, उस सब के लिए हमको कछ न कछ कमीशन मिलता है, और भी काम हम करेंगे। जो हमारा खर्ची होता है, कास्ट प्राइस पर हम उसको करते हैं। जो घोटा होता है यह ्रोक्स्ट्रा देना पड़ता है। कई काम हम फाइनेंस मिनिस्ट्री के लिए करते हैं. कई काम इंफर्मेशन एण्ड के लिए करते हैं, इस देंगे तो से आप और काम निश्चित रूप से जो हनारी घाटा हो रहा है वह कम हो जाएगा।

मैं माननीय सदस्यों से प्रार्थना करूंगा कि वे मेहरवानी करके विचार करें इस बात पर कि जैसे कर्लक्शन आफ स् मोटर वेहिकल की बात कही अगर इस तरह कोई और सुझाब दे पाएं तो उस पर भी विचार किया जा सकता है।

एक ब्रात बहुत जोर से कही जाती है कि हमने नए पोस्ट आफीसेज पर बैन लगाया हुआ है। हमने बैन लगाया है जहां पोस्ट आफीसेज घाटे भें चल रहे थे और जहां मामूली घाटा था उसको हमने बंद नहीं किया।
जहां बहुत जरूरी है पोस्ट आफीसेज
का वहां हमने पाबन्दी नहीं लगा रखी है।
करल बैंकवर्ड एरियाज के अंदर अगर
5-7 मील के अंदर दो हजार की आबादी
का गांव है तो वहां अगर कीई पोस्ट आफीस
नहीं है तो वहां पोस्ट आफीस खोलने पर
पायन्दी नहीं है।

श्री कामेश्वर सिंहः अध्यक्ष मही-इय, जो पोस्ट आफीसेज् खुले हुए हैं उनको ये बंद न करें हमारा यह अनुरोत्र है।

श्री जगन्नाथ पहाड़िया: इनके दिनाग में अगर कोई खास पोस्ट आफीस को बात है तो वह मुझे लिख कर भेज देवें में उसकी जांच करवा लूंगा। लेकिन 10 साल से ज्यादा घाटे में जो पोस्ट आफीसेज चल रहे हैं वे कमी घाटा पूरा नहीं कर सकते। उनके बारे में यह कहना कि वे घाटा पूरा कर लेंगे उचित नहीं है। शायद माननीय संदस्य के पास कोई मंब होगा जिससे वे पूरा करा लेंगे।

मैंने आपको निवेदन किया कि देश की आजादी के सनय हमारे यहां डाकचरों की संख्या 22 हजार के करीब थी। अगर आज आप देखें तो । साख 17 हजार से ज्यादा डाकवर इस देश में खुले हुए हैं। यह कहना कि इस दृष्टि से हमारा विकास नहीं हुआ यह टीक नहीं है। मैं आपको बताना च₁हता हं कि जिस समय देश आजाद हुआ था उस समय 16 हजार 130 आदिमियों के पीछे एक डाकजाना था और आज लगभग 4 हजार 6 सी व्यक्तियों के पीछे एक प्रोस्ट आफीस काम करता है। दूरी के हिसाब से देखा जाए तो जिस समय देश आजाद हुआ था उस समय लग्भग 146

स्केयर किलो मीटर की दूरी पर एक पोस्ट आफीर या और अब 27 किलो मीटर दरी पर डाकखाना काम करता है। इसी बात से जाप अंदाजा लगा सकते हैं कि कितनी तेजी से हम इस काम को बढ़ा रहे हैं। जिस समय देश आजाद हुआ था 30 मीच के पीछे एक डाव:-खाना सर्व होता था और अब 5-6 गांच के पीछे एक डांकखाना सर्व होता है। इस दिष्ट से आप देख सकते हैं कि हमारा काम बहुत तेजी ने बढ़ रहा है।

इसी तरह से सेविंग एकाउँट की, चर्चा भी बहुत की गई। देश की आजादी के समय 1948 के अंदर केवल 50 लाख खातेथे। अब ऐसा लगता है कि उनकी संख्या 210 लाख हो गई है। जो रकम जमा है वह अंदाजा रकम 3 हजार 248 करोड़ रुपए के करीब है जो कि सरकार के, ध्यापारियों के और विकास के कामों में इस्तेमाल में आ रहीं है क्योंकि यह काम बहुत बढ़ गया है इसलिए हमने कोशिश की है कि जैसे टेलर सिस्टम बैकों में हुआ करता है उसी तरह पोस्ट आफसेज में जो हेड पोस्ट आकिसेज हैं उनमें गरू किया जाए। एक इन्सैनिटव स्कीम भी शरू की है जिसके दो ड़ा निकल भी चुके हैं। जिसकी निश्चित रकम जमा है वे उसके मागीदार होते हैं। 18 करोड़ रुपए की आमदनी इससे हुई है और धीरे-धीरे लगता है इससे हमारा घाटा पुरा हो जायगा।

में और बातों की चर्चा नहीं करना चाहंगा लेकिन दो-चार वातें कहंगा जो कि बहुत जोर से कहीं गई हैं और जिसकी मुख्आत भट्ट साहव ने की है और उसी को पकड़ा है सीता राम सिंह जी

ने और माथर साहब ने । उन्होंने कहा है कि डायरेक्टरी हिन्दीं में छपनी चाहिए और बराबर छनती रहनी चेहिए। मैं निवेदन कर्गा कि अधिकांण राज्यों में जहां हमारे सकिल हैं उनके अंदर हिन्दी और अंग्रेजी दोनों में डायरेक्टरी छप रही है। इसके बाद मैंने यह भी तय किया है कि हिन्दी अंग्रजी के साथ छपे। कुछ राज्य ऐसें हैं

श्री नन्द किशोर भट्ट (मध्य प्रदेश): हमारा सुझाव यह या कि डायरेक्टरी रोटेशन के साथ जिससे करेक्शन थगैरा इन्सर्ट की जा सके। आप अगर पहले अंग्रेजी की डायरेक्टरी निकालने हैं तो उसके छः महीने बाद हिन्दी की निकालिए जिससे इन छः महीनों में जो करक्शन रह गई हो वह की जा सके। जो गलतियां हो वे दूर की जा सकें।

श्री जगन्त्राय पहाडिया: माननीय सुझाय बहुत अच्छा है। सदस्य का हम इस पर विचार कर रहे जो मैंने कहा उसका मतलब भी यही निकलता है। पहले हिन्दी निकल जाए उसके बाद अंग्रेजी छप जाए तो यह भी रोटेशन हो जाता है।

माननीय माथर जी ने टेलीफोन एडवाइजरी कमेटी के वारे में कहा है। माथर साहब हम को सब बातों की जानकारी तो हो नहीं सकती लेकिन मैं इतना कहना चाहता हं कि राज्य सरकारों में जो चैम्बर आफ कामर्स उसका रेप्रजेनटेटिव इंडस्टो इस कमेटी में होता है। मेडिकल साइड से जो मैडिकल एसोसियेशन होती है उससे एक प्रेम्बर होता है। इसी प्रकार सं प्रेस साइड प्रेस एसोसिएशन होती है उससे एक ्रिशी जगन्ताथ पहाड़िया] मेम्बर होता है। मानतीय सदस्य को

मैं बताना चाहता हं कि हम अपने आप से न राजनीतिक आधार पर. न पार्टी के आधार पर और न व्यक्ति-गत किसी की इसमें रिप्रजेन्टेशन देते हैं। विभिन्न तबके के लोग और जैस। मैंने अभी निवेदन किया सब एसोसिएशन से प्रतिनिधि उस कमेटी में होता है। हमारी कीणिण यह रहती है कि समी तबकों का प्रतिनिधित्व इसमें हो। वहत जोर से माथ्र जी ने कहा कि जोधपूर कांड़ में टैलिफोन एड-वाइजरी कमेटी का सदस्य फंसा है। मैं माध्र साहब को बताना चाहता है कि हम को सब जगह की जान-कारी तो होती नहीं है और न हो सकती है, लेकिन इतना अवश्य कहना चाहता हं कि जिन स्थानों पर चाल् कनेक्शन / और प्रतीक्षा सची के आवेदकों को मिला कर कुल संख्या 1,500 (पन्द्रह सौ) या इससे अधिक है, उनमें से बहुत से स्थानों के लिए देलिफोन सलाहकार समितियां गठित कर दी गई हैं। (Interruption) यह सिर्फ कलकत्ते का ही सवाल 5 P. M. नहीं है बम्बई, बरेली, कानपुर आदि सभी स्वानों पर एडवाइजरी कमेटीज बनी हुई हैं। मैं आपसे यह निवेदन करना चाहंगा कि शायदे माननीय सदस्यों को भी इस बात की जानकारी होगी कि जो पालियामेन्ट के सदस्य हैं और जिस क्षेत्र को वे रिप्रेजेन्ट करते हैं, यदि वहां पर इस प्रकार की एडबाइजरी कमेटी होती है उसमें उनगरे পছ-প্ৰছ कार रखा जाता है और अगर इस संबंध में कहीं पर कोई गलती होती है तो ंहम उसको भी ठीक करते हैं। लोक . सभा के सदस्य चाहे कांग्रेस के हों रा विरोधी देलों के हों उनसे बराबर सम्पर्क करके ही एडवाइजरी कमेटीज में उनको रखा जाता है और साथ ही अगर राज्य सभा के सदस्य उस शहर के रहने बाले हों तो हम उनको भी पूछने की कोशिश करने हैं।

गृह मंत्रालय, कार्मिक और प्रशा-सिनक सुधार तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री ओम मेहता): मिनिस्टरों के घरों और दफ्तर के लिए भी कोई ठीक तरह की व्यवस्था कर दीजिए।

श्री जगन्नाथ पहाडिया: श्रीमन्, .जहां तक मंत्रियों. उप-मंत्रियों आदि के लिए इस प्रकार के टेलीफोन की ्यवस्था का सवाल है, इसके लिए तो अलग से व्यवस्था की हुई है। आप खुद ही संसदीय कार्य मंत्री हैं। यह बात सही है कि पालियामॅट के मेम्बरों 'को भी हम परी तरह से टेलीफोन नहीं दे पाए हैं. लेकिन लिए अलग से कायदे-कान्न हए हैं। आप मेहरवानी करके अगर लिख कर हमारे पास कोई सुझाव दे दें और इस संबंध में जो खर्च आता है उसका भी निर्णय कर लें तो हम अवस्य आपके सुझावों पर विचार करेंगे। राज्य सभा और लोक सभा के सदस्यों को टेलीफोन देने की हमारी बरावर कोशिश रहती है।

श्रीमन्, कुई माननीय सदस्यों ने यह भी कहा कि राजन कार्ड पोस्ट आफिस के जिए बांटे जाने चाहिए। इस संबंध में मेरा निवेदन यह है कि यह विषय खाद्य मंत्रालय से संबंधित है और वे ही इसका सारा कारोबार करते हैं। अगर खाद्य मंत्रालय इस बारे में हमारे साथ कोई लिखा-पढ़ी करें तो हम इस सुझाव पर विचार कर सकते हैं। वैसे यह मुझाव बहुत अच्छा है।

टेलीग्रामों के देर से पहुंचन के संबंध में काफी चर्चा हुई और यह कहा गया कि जो टेलीग्राम किया जाता है वह तो देर से पहुंचता है. लेकिन जो टेलीग्राम करने वाला इंमान होता है वह अपने गत्तव्य स्थान पर पहले पहंच माता है। यह बात सही है और जो सही बात है उसको हम गलत नहीं बताना चाहते हैं। यह बात भी हमारी नोटिस में आई है कि संसद भवन से जो तार किये गये वे भी देर से पहुंचे। जब इस प्रकार की स्थिति हो तो हमें इसके कारण भी तलाश करने पहेंगे। हमारे पास जो मशीनरी है और उसकी जो क्षमता है वह सीमित है और उसके मकाबले में तारों की संख्या बहुत ज़्यादा होती है। तार जब देर से पहुंचतें हैं तो इस संबंध में कोई-कोई सज्जन तो अपने सुझाव दे देते हैं, लेकिन कोई-कोई सज्जन ऐसे भो होते हैं जो तारों को ही चौरी कर तोड देते हैं और इस कारण से तारों के निष्चित समय में पहुंचने में देरी होती है और लेट डिलेबरी होती है। डा० मैथय करियन ने इस संबंध में काफी जोरदार बातें कहीं। मैं उनसे निवेदन करना चाहंगा कि वे भी यनियन में काम करते हैं और इस बात की भायद उनको जानकारी होगी कि बहे-बडे शहरों के अन्दर मोटर नाडकिल द्वारा तारों के वितरण की हमने कोणिए की है। लेकिन यह काम तब तक सकल नहीं हो सकता है जब नक कि उसमें कर्मचारियों की युनियनों का सहयोग न मिले। युनियनों के अन्दर चने हाए लोग होते हैं। इसलिए आज आवण्यकता इस बात की है कि इस काम में सब का सहयोग प्राप्त किया जाय।

श्री हर्ष देव मालवीय (उत्तर प्रदेश): संसद भवन में जो पौम्ट आफिस है 9-1 RSS/ND/75

उसमें सब भहिलाएं रख दी गई हैं, इसी लिए शायद गडबडी होती है।

श्री जगन्नाथ पहाड़िया: आप जानते हैं कि यह अन्तर्राष्टीय महिला साल है और इस बात की कोशिश की गई है कि इस वर्ष महिलाओं को अधिक आगे बढने के मौके दिए जाएं और उनको बराबर के हक मिलें। णायद भालवीय जी वहां गए नहीं हैं। महिलाएं तो ज्यादा कुललतापूर्वक और एफिसि-एन्सी के साथ काम करती हैं और वहां पर अच्छा काम हो रहा है।

जहां तक लेट डिलेवरी का सवाल है, टेलीग्राम के संबंध में लेट डिलेवरी के कछ कारण मैंने बताए हैं, लेकिन जहां तक लेटमं की लेट डिलेबरी का सवाल है, इस संबंध में मैं कुछ ज्यादा खुलासा के साथ **निवेदनं** करना चाह**ा** हं। श्री लक्ष्मगन् यद्यपि विरोधी दल में हैं. लेकिन उन्होंने इस संबंध में कछ कापण दिए हैं। उन्होंने एक कारण यह भी बताया कि लेट डिलेबरी के लिए हमारा महकमा जिम्मेदार है। लेकिन मेरा कहना यह है कि पत्नों में जो पने लिखे जाने हैं. अगर वे उसी प्रका≧ से नहीं पदे जा सकें जिस प्रकार से भेजने वाले ने लिखे हैं तो ऐसी स्थिति में पव के निश्चित समय पर और निज्ञित स्थान पर पहुंचने में कठिनाई और देरी होती है। ऐसी व्यवस्था तो नहीं की जा सकती कि हर स्थान पर पते लिखने के लिए टाइपिस्ट रख लिए जाएं, लेकिन अगर पते ठीक प्रकार से लिखे जाएं तो उनकी पढने में आभानी होती है। दूसरी बात पिन कोड के संबंध में भी कही गई है। देर से चिटिठयां पहुंचने के जहां ये कुछ कारण हैं वहां यह भी एक कारण है कि हमारा डाकिया दिल्लीः [श्री जगन्ताम पहाहिया]

से बम्बई स्वयं चिटठी लेकर नहीं जाता 🕏 । पत्नों को एक स्थान से दूसरे स्थान तक पहुंचाने के लिए हमें रेलों और हवाई जहाज का महारा लेना पड़ता 🖁 और कई बार ऐसा होता है कि रेल से सामान उतार कर मोटर में रखा जाता है और टैंफिक जाम होने कारण गाही ठीक समय पर नहीं पहुंच पाती 🖁 । हमारे पास इस प्रकार की शिकायतें आई हैं कि घंटों ट्रैफिक जाम होने के कारण चिटिठयां देर से पहली हैं। थी अमजद अली ने हायडा जंकान का जिन्न किया। वहां पर घंटों हमारी मैल सर्विसे वाहन खड़े रहते हैं। डाइबर को अगर आगे बढ़ते के लिए रास्या ही नहीं मिलेगा तो यह किस प्रकार से अपने मन्तव्य स्थान पर पहुंच सकता है। इसके साथ-साथ कई बार रेल कनेक्शन भी खराब हो जाते हैं और हवाई सर्विम में भी दिक्फत पैदा हो जाती है। (Interruption) अगर यह-बात आपकी जानकारी में महीं है तो में क्या करूं। मेरी जानकारी तो यह है कि कलकत्ते में दूभरा पुल बन रहा है और वह यन जायेगा तो आसानी हो जायेगी। इसी तरह से तीनरा भी धीरे-धीरे बन जायेगा।

एक बाल में यह कहता चाहता हं कि इस बात के बारे में जोरों से कहा गया है लेटर्स के अलावा कि मनी-आर्डमें देर से मिलते हैं। हमारी नोटिस में भी मनी-आइंमें देरी में पहुंचने के बारे में कई मामले आये हैं और मझे बहुत दुःख और अफनोम के साथ कहना पहला है कि फौजी आफिसर की पत्नी के साथ इस तरह का व्यवहार किया गया है और उसको मनी-आईर नहीं मिला। इस तरह की बातों के बारे में बराबर हमारे पास चिद्ठियां आती

रहती है और हम उनकी जांचे करते है। कई मामलों में तो यह देखा गया हैं कि पना गलन लिखा होना है, नाम गलत होता है और आइडेन्टीफिनेशन भी ठीक तरह से नहीं होता है, जिनकी बजह से मनी-आईर के पहुंचने में देरी हो जासी है और मिलने में भी कठिनाई होती है। कई बार ऐसा होता है कि कर्मचारी भी देर से देने की कोशिश करते हैं। इस तरह के कई मामले हमार सामने आये हैं और हमने लोगों के खिलाफ कदम उठाए हैं। हमारी कोशिण यही रहती है कि सब लोगों को समय पर मनी-आइंर पहुंच जाएे। अग्रुग कोई मनी-आईर लेने काला नहीं होता है तो भेजने बोले को बापम कर दिया जाता है। ऐसे किनने ही मार्मन हमारे पास आए हैं और अगर आप चाहे तो आंकड़े जम दे सकते हैं।

यह द्याल भी मैं निवेदन कर देना बाहता हं कि जहां तक कलकते के जी० पी० ओ० और देश यनियन की बात है, जिसके बारे में अमजद अर्लाने कहा, उसके बारे में तो माननीय मंत्री जी ही बनलायेंगे। लेकिन जहां तक स्टाफ **रिलेग•**स की वात है और जिस की चर्चा मभी माननीय सदस्यों ने की है कि स्टाफ के साथ नाइंपाफी होती है. इलक्टेंग्ड प्रतिनिधियों को रिकम्नाइज्ड नहीं किया जाता है और युनियनों को बाटने की कोणिश की जाती है। इस सन्दर्भ में हमारे भनपूर्व माननीय मंत्री श्री बहुगणा जो इस समय उत्तर प्रदेश के मुख्य मंत्री हैं, उनका नाम लिया गया है और यह कहा गया है कि उनकी है। यह कारस्तानी थी कि यनियनों को बांट दिया जाय। मैं आप से यह निवेदन करना चाहता है कि डाध तार विभाग में मझे काफी समय

Discussion on working

से काम करने का सीभाग्य प्राप्त हजा है। इसके अलावा और कई मंत्रालयों में काम करने का मझे अवसरप्राप्त हुआ है, मंबीयों के साथ कार्य करने का अवसर प्राप्त हुआ है, लेकिन मैं यह कहना चाहता हं कि श्री बहुगुणा जी को इस बारे में दोप देना ठीक नहीं है। स्वयं माननीय सदस्य यनियन स्वयं अपने आप को देखें कि उन्होंने इस बारे में बया कोशिय की है। मझे माफ करेंगे कि जब जब भी यनियने बनी है व तब बनी हैं जब कि कर्मचारी आपस में लड़े या फिर नेता आपस में लंहे। हमारी कोशिश तो हमेणा यही रत्री है और जैसा थी रफीअहमद साहब का हवाला दिया गया है, श्री जगजीवन राम जी के नाम का हवाला दिया गया है, तो हम भी उनके ही फालोबर्स हैं और हमारी हमेशा यही कोशिश रहती है कि इस बारे में जो सिद्धान्त तय हो चके दैंउन्हीं पर चले। एक यनियन एक महरूमे के लिए हों, यही हमारी कांशिश होती है। जब कर्मचारी और नेता आपस में लड़ने लगे. राजनीति के मामलों में फॉस जायें. तो उसमें हम क्या कर सकते हैं। श्री लक्ष्मणन जी ने बहुत जोरों से कहा कि हम इस बात की कोणिश नहीं करना चाहते हैं कि एक युनियन बने और अलग से युनियने बनाना चाहते हैं। लेकिन र्थ्या करियन और थी लक्ष्मणन से करूना चाहता है कि आप लोगों ने तो अपनी अलग अलग युनियने बनाई हुई है। जब राष्ट्रीय फैडरेशम बना है तो उसमें युनियनें रहेगी क्योंकि फैडरेशन किसी युनियन की ही बनती है। अगर यनियन रखना है तो फिर फैडरेशन नहीं बनेगा और नेणनल लेवल पर फिर कोई काम नहीं हो सकेगा। आज नेणनल लेवल पर जे० सी० एम० के प्रतिनिधि

बैठते हैं और बैठकर स्टाफ की तकलीफों को पेश करते हैं। सारे स्टाफ को क्या क्या सुविधा मिलनी चाहिये, यह बात वे पेण कर सकते हैं। तो अगर एक यनियनें होती है तो उससे बात करना आसान होता है। जब एक युनियन दूसरी यनियन से लड़ती है, तो फिर किसी चीज को इम्पलीमेंट करना, किसी पर डिसीजन लेना मश्किल हो जाना है। इसलिए खासतौर पर श्री कुरियन और श्री लक्ष्मणन जी से प्रार्थना करूंगा कि पार्टी पोलिटिक्स की बात को छोडिये और जो फैडरेशन बनी हुई है उसके साथ मिलकर काम करें।

उनकी तरफ से जो यह कहा जा रहा है कि सरकार की तरफ से हरूबक्षेप हो एहा है, तो इस सम्बन्ध में मैं यह नियेदन करना बाहता है कि हम इस मामले में हस्तक्षेप करना नही ,च।हते है और हम युनियनों को आजादी देकर चलना चाहते हैं और जितनी मध्द हम से हो सकती है, उनकी हम मदद करना चाहते हैं। इसलिए मैं आपको यह निवेदन करना कि हमने कर्मचारियों की भलाई के लिए एक वैलिफियर फंड भी खोला है। इसको हमने 8 करोड़ रुपये से खोला था और अब वह बढ़कर 20 करोड रुपया तंक पहुंच बया है। इस फंड से कर्मचारियों के बच्चों और उनके परिवार की भलाई के काम किए जाते हैं। उनके लिए हमने रिकिएशन क्लब खोल दिए हैं और टिफन रूप खोल दिये हैं। इस तरह के हमने बहत से है। इसके साथ हीं साथ काम किए हमने पी० एन्ड टी० के कर्मचारियों के लिए हालीडे होम्स खोल दिए हैं. हिल स्टेजनीं में खोले हैं जहां पर

[श्री जगन्ताथ पहाड़िया] पी०ृएन्ड टी० के कमंचारी अपने परिकार वालों के साथ रेट सकते हैं।

इसी तरह से हमने करीब 200 बैंड्स देण के विभिन्न अस्पतालों में रिजबं करा दिये हैं जो पी० एन्ड टी० के कमंचारियों के लिए हैं। जिन कमंचारियों को टी० बी० या कोई दूसरी खाम बीमारी हो जाती है. उनको इन अस्पतालों में भनी करवाया जाता है लाकि वे बहा पर अपना इलाज करवा उनें। इसके अलावा हमने डिप्येंसरिया खोल दी है। इन डिस्पेंसरियों के साथ अगर डाक्टर अच्छे नहीं है, तो प्राइवेट मेडिकल एक्सार्ट से भी वे कंसल्ट करवा सकते हैं और उनको इसके लिए मेडिकल रिइम्ब्संमेंट दिया जा सकता है।

अभी हमारे भटट जी ने जो यनियन के नेता है कहा कि अगर कोई आदमी ठीक नरह से काम नहीं करना है तो उसको पनिश्रमेंट दिया जाना चाहिए। में आपसे निवेदन करना चाहंगा कि पनिशमेंट देने की हमारी पोलिसी नहीं है, हमारी पोलिसी है बेलफेयर की। मबसे अच्छा तरीका यही हो सकता है कि: आप अपने यनियन के माथियों को समझाए-बुझाएं कि वे ज्यादा काम करें. मंडिकल विल येकार न मार्गे -कभी यह भी हो सकता है। ओवर-टाइम के बारे में मैं निवेदन करना चहुंगा कि रोजनेबिल तरोके पर लेना चाहेंगे तो देने में हमको एतराक नहीं है, लेकिस ओवर-टाइम लेने के लिए ओवर-टाइम ले यह ठीक नहीं है। एक तरफ देश में बहुत वेरोजगारी है और दूसरी तरफ जो काम पर लग जाने हैं वे मेडिकल बिल के जरिए और आंवर-टाइम के जिंग इतना पैसा लेना चाहते हैं कि और लोगों को रोजगार देना सम्भव नहीं हो पाता। जब ज्यादा ओवर- टाइम देंगे तो नए लोगों को काम कहां से मिलेगा। हम मानने हैं कि ओवर-टाइम के जरिए ज्यादा काम हो नाया करता है। वे लोग अच्छा काम करने वाले हैं, उनकी अमता अच्छी होती है लेकिन उनको समझोना पड़ेगा और मैं आणा करता हूं कि इस बाताका ध्यान रखा जायगा?

्रं० डो० एजेस्टस की चर्चा बहुत जोरों से की गई।

उपसभाध्यक (श्री लोकनाथ मिश्र) : कुछ मिनिस्टर साह्य के लिए भी छोड दीजिए।

श्री जगन्ताथ पहाहिया: मिनिस्टर साहब के लिए तो ओवरसीज कम्यूनि-केशन्स है, कम्यूनिकेशन डिपार्टमेंट सारा पड़ा हुआ है।

उपसभाष्यक (श्री लोकनाथ मिश्र) आप 35 मिनिट ने खुके हैं।

जगन्नाथ पहाडिया : किलोर कमेटी को नियुक्त की गई. थी उसने अनेक अन्य सिफारिशों के साथ दो प्रमुख सिफारियों की थी। एक सिकारिण यह थी कि एक्स्टा डिवार्टमेंटल एजेंग्ट्स को काम के अनुपात में उतनी ही नम्बाह मिलनी चाहिए जिननी पी० एन्ड टी० एम्पलाईज को भिल्ली है। दूसरे उन्होंने कहा कि तीन घंटे के बजाय दो घंटे का काम देना चाहिए। असर हैं नो जिनना अभी मिलता है उससे मिलेगा। इसलिए हमने कहा कि जा सिलसिला अभी चल रहा है वही ठीक .है। मदन किणार कमेटी की सिफारिणों को जैसी उन्होंने दी हैं हमने माना नहीं है। हम नहीं चाहते कि हमारी एकस्टा डिपार्टमेंटल एम्प्लाईज का अहित

हम उनका हित करना चाहते हम आजा करते हैं कि हमने जिस भावना से यह फैसला किया उसी भावना से वे उस्को लेंगे।

हमने इस बात का फैसला कर लिया है कि आगे आने वाली पंचवर्षीय योजना के अन्दर 5 हजार पी सी ओ. कम्बाइन्ड पोस्ट आफिसेज देलिग्राफ वगैरह के खोल जाएंगे। देश की राजधानी दिल्ली को सभी प्रान्तों की राजधानियों से एस टी डी से और प्रान्तों की राजधानियों को जिला हेड-क्शार्टर्स से और जिलने यहे बड़े प्रोजेक्ट्स हैं उनकी टेलिफोन के पोस्ट आफिसेज के जरिए जोड दिया जाय, इस वात की कोशिश रहेगी।

बडी बेटिंग लिस्ट और एकसेस विलिग को चर्चा की गई है। उसके बारे में मंत्री महोदय•अाएंगे। हम कोणिश करेंगे कि एक्सेस बिलिंग को जो शिकायतें है वे भविष्य में न आए। इन जब्दों के साथ आपको धन्यवाद।

SIIR1MAII PURAB] MUKHOPAD I1YAV (West Ben'I): Mr. Vicc-C'Jmirm;m. Sir, ;on are 01 the Drsl rmc in the Chair and 1 uniit your indulgence for one minute. I will give only (wo examples, one about the Posxal Department :md the other about the telephones. Mr. Vice-i hairman. Sir. my surname is Mukherjee. Whatever letter is there in the name of Mukherjee, it comes to raj Tl-Canning Lane' address. In Calcutta, mi name in the telephone directory is along with another Purabi Mukherjee > ho is a famous singer. So. 1 always get my music contracts over '.he phone ai'.d she gets all the applications lor the supply of milk and other things. And I get all her letters from her fans saying how beautifully, she sings, I hope the Minister in charge will do something for me in this regard

BRAHMANANDA PANDA SHki (Orissa): Mr. Vice-C'riirman, Sir. I wish this continues.

DR. VIUVA PRAKASH DUII nated): Mr. Vice-Chairman, Sir 1 must am somewhat a reluctant speaker in the sense that you know I am not one of iftosl militant Members of this House. And J am also not given to either speakoften or speaking too But Sometimes despaii drives you to des peration and, perhaps, today 1 decided io speak out of despair. I am not going to ik about the high policies. , I lje high policies have ahead', been covered by all ihe lion. Members who spoke before me. I should only like to speak bit on i ue or two points liani m\ personal, direct experience.

Sir. the Delhi Telephones have discovered a novel method of raising fhc revenues. Vou can never get the correct number on the lirsi triat.

You go on getting wrong numbers and you pay for all tl i alls and ii you still have any patience or energy left, you may Ihe correct number after live eight tries. 1 do not know whe ther one should congratulate the Min ol Communications for discovering a me-ihod of raising revealn ivn to ihe rest of the world, and unknown in any er pari of this globe. Sir, I will give you just one instance, a personal instance. I noted it down because I wa.^ hoping some time we will be liscussing the Ministry of Communications and I could mention my experience. Sir. 1 tried U ring up one No.' -ay. 627541, artd on res p.i'ise from the other siJc. I asked is il 627541. Somebody snarled back 'No' and he banged the telephone. I do not blame him because he probably was already s, much harassed by 'be wrong calls that he was getting, that he was losing his pati ence. Then. Sir. 1 ultimately tried again very carefully dialling every digit 627541 and I goi 625164 and then I wonderei 'whether I should ring up 625164 in ordei to get 627541 and then. Sir. I mustered my patience was getting exhausted strungth and courage once got 72 Exchange and finally I though bright idea and I rang up 199. The bel went on ringing but nobody took tin

[Dr. Vidya Prakash Dutt] telephone. Alter five or ten minutes 1 again rang up 199, Finally; Sir, after about hall' an hour, 1 got 199 and 1 asked foi this number and I was told 'Please hold on'. I kept holding on lot ten. 1.1 teen minutes and I thought 1 was forgotten and so I hang up in utter dejpair,

Sir, the Telephone Department ritually observe, what i- called the Courtesy Week. But, a! ail, ther times it is discourtesy, unalloyed, unmixed a'ld if you have the temerity to show any impatience I hen you will be faced with a volley ol abuses and all discourtesy.

Sir. the Minister has gone away.

SHRI JAGANNATH PAHADIA: I am here, he will be just coming.

DR. VIDYA PRAKASH DUTT: I -hoping that he would be here because we .said that we are speaking from despair and desperation. I am going through 199. Sir, I i\o not know what the experience of our friends is and what the reports are that our friends are gelling. But, ! am sure, my friends here, whomsoever I talked to. will bear me out that the state of affairs in the Telephone Department is scandalous, absolutely" scandalous, shocking. Sir, I am not given to, as I said earlier, using strong words. Pel imps, my academic background proven;, me from using strong words but one case in which. I think, there is Ool a word, which could not be used Mist the state of affairs that prevails .. in the Telephones Department.

What is more amusing, Sir, is that there i< u blissful complacency on the pari if I'elcphune'authorilies. If you, in Fact, mention that there is anything wrong, they are shocked. How can there be anytl ivrong with the Telephones Depart!.; they think. They feel that there is something n rone with us. in spue of our telling n that there is something wrong there. I appeal through i09 to the Minister, who is no. here, to end this scandalous stale of affairs in the Delhi Telephones. I do not know about others. I think it is the same state of affairs everywhere. You end this scandalous state of affairs, this, what I would call, total chaotic state of affairs. It nevei i listed before but it is ge and won

What is the fate of those who try to make trunk calls'.' If you are not a VIP and if you try to make a trunk call, what happens? hirst of all, your call is hooked with I he greatest reluctance. Then, for hours together you will not ge\ any news about your call Finally you ring up "Information": "What happened to my call which I booked five hours ago or sis hours

SHRI KRISHAN KANT: Or yesterday!

DR. VIDYA PRAKASH DUTT: A bro-n voice tells you, "You ring up the Monitor", So you ring up the Monitor who s rarely available. But if you arc lucky n mgh ...

SHRI BRAHMANANDA PANDA: Why do you say 'rarely'"' He is not available at all!

DR. VIDYA PRAKASH DUTT: It you ire lucky enough to get the Monitor, as someone has said, a tried and bored voice replies from the other end, "Sorry, all the are down; you can't get your call". Vul if you say then, "Oh! In that case please cancel tny'cair', an audible sigh ol relief is there at the other end. In fact, they are most relieved when the calls are cancelled.

Now. this is the state of affairs in the Telephones. This is my personal experience and I have discussed it wilh my lion, friends. This is the exr/ericnec of practically every hon. Member of this House about the telephones. Our friend, Mr. Palladia has given...

SHRI KRISHAN KANT: He must have given the picture of (his office only.

SHRI JAGANNATH PAHADfA: What is 100 per cent correV

DR. VIDYA PRAKASH Dli IT: I am told that a lot of progress has been made but I would like to draw the attention of the Minister of Communications through 199, as I said....

SHRI JAGANNATH PAHADIA : Now direct.

DR. V1DYA PRAKASH DUTT: J(is becoming impossible. You spend all your energy all Jay trying to get one fflr two telephone numbers.

SHRI S. P. GOSVVAM1: On 174 also you do not get response.

OK. VrOYA PRAKASH DUTT: I read the other day thai soon there will be a direct dialling system between Delhi-London-New York and I was hoping there will soon be a direct dialling system in Delhi itself so thai before we can directly dial I ondon we can directly dial Delhi, this city itself!

SHRI KRISHAN KANT: You can dial Aryabbata but not Daryaganj!

DR. VJDYA PRAKASH DUTT: Sir. I read a charming article on the telephones and it is so correct that 1 hope you will permit me to read one paragraph out of it. The author is one Uslia Talwar-1 do not know who she is--but 1 would like to read one paragraph out of it.

She says:

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"Sometime ago the Union Minister for Communications informed Parliament that 5.3 lakh applicants were on the waiting list for telephones. When ' I read this my heart overflowed with sympathy for the prospective subscribers. Their ignorance is truly colossal. What disenchantment awaits them when they happen to possess the precious telephone! Hut, perhaps, man is under an eternal curse to be longing for what he does not have. fhose not having telephones are keen to lose their present stage of bliss. That explains the staggering queue for telephones to which more numbers are being added everyday. Over the years a metamorphosis has been quietly taking place in the telephones in India. It used to be a utility: it now appears to be an acquisition and a very costly one too. It has become more of a status symbol. 1 am half templed lo disconnect the telephone at my house from the line and carry it with me wherever 1 go. Those possessing jewels parade them wherever they go as bill-boards of their station in life. Can't 1 display mine, my dear, dear telephone?".

Sir. this is the tte ol affairs be- cause the telephone now I.1 lo be used really but it is a status symbol, something thai you possess in your house.

SHRI KRISHAN KANT: Decoration.

DR. VIDYA PRAKASH DUTT: I Jo not want to go into this further I have made the 'point that 1 wanted to make. I know, Dr. Shank ;fr Dayal Sharmn n a very understanding person", a man . experience: Mr. Pahadia has also a lot of experience, he is a young man like me. and 1 hope they will act to end the scares of the telephone system. 1 do not know of the things that my friend over there said. How far they are true 1 have no inside information oi that. He save a lot of information. Perhtps some of it was overdone but I think he did give a lot of information and 1 Jo know thai unless the Ministers themselves intervene, unless they take personal interest in these matters, u will not he done through the bureaucracy that they have-.

Sir. I would not have normally spoken on Communications but I spoke on; oi ration to appeal to the Minister to kindly look into all this. I have only one more point to make. That is on :: > 1 •;-h11v different plain. We have talked so much about friendship with Bangladesh. 1 remember, there was a time when an agreement was signed or at least a declarator was made that there will be a microwave link between Dacca and Calcutta. Todaj liu- situation is that every second day 1 art told there is complete breakdown of com uiunications^between Calcutta ami Dacca While we are ha-ving these microwave sys turns extende'd to areas. I do not know ol what use they would be. here is an essen lial place where they should have put u) two microwave systems. Even though thi Prime Ministers of the two countries ha< agreed to this, still for the last three years I believe nothing is being done. I hope thi question will be taken up.

Finalli I would like to say that then seems to be a total breakdown of commit nication in our country between per person, between party and party and bet ween instrument and instrument. Now Dt Shankar Dayal Sharma, 1 do not want ti

Vidya Prakash Dutt]

him for the breakdown oi commubetween person and person and

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nd parly but I (lu hupe that he can restore the communication between instrument and instrument so thai at least what meant to be an efficient .system of communicating with each other will somehow be made usable again.

fhank you.

SHRI C. k. DAPHTARY (Nominated):

Sir, I have just arrived and heard '.he last speaker complain of the difficulties which he undergoes as a subscriber to the telephone. Not that lie pays for it any more than 1 do for my calls but we have the pk ii the doubtful pleasure o(being annoyed and -frustrated for nothing whereas other people pay for thai, that is the only difference. Sir, I do not know if anyo pointed out vet thai the whole trouble is due to overloading. The systems are not capable of bearing. I am on a particular Okhla Exchange. ahotn live years ago ami I complained within the first six months of ii installation to the then Minister, Mr. Bahuguna. to look into this. Sir, the crosstern has been tried out in other COUn tries artel h is Failed completely. It has failed in this country, it litis failed in the country even after discovery of its failure, this system has been installed in other places oi India. 1 ant told so much machinery was ordered Irom the Ion factory, bui they used it up. Then I was .railed that something was being .lone tn remedy the matter. Nothing van be done; DO remedying can be done It is rginal, and that marginal benefit is done away with by the simple fact that the Mini.try insists upon loading their ex changes, particularly the Okhla exchange and similar exchanges with cross-bar, with more lines thin they can bear. Supposing, Sir, the rated capacity of an owl one thousand lines, the usual thing is to liv about 900 to! on it. hut as is. it is about 1200 to 1500 lines and iti!

more are being put. Then what i the tilt is "'.'.t from timt I lephone gofii dead, at least four or mes in a day and for half an hour i the telephone is complete!) a number, nobody can get you th more and more

lines are being given. I he result H

lor the pasl live sears, this particular system, the Belgium cross bar system in Okhla Exchange, in Parliament Street Excti

in Bombay al one or two places, has not worked satisfactorily. I it from being satisfactory, it is disgraceful, and it has no hope oi being remedied th M ini try keeps on piling more lines. I am told Belgium people were asked to uime, They sent a team. What report they made about five years ago, we do not know. I do not think they acknowledge liability of break-down of the system. 1 am sure they do not. We have not the pleasure of knowing what me report was. I have been told repeatedly i they are trying to improve it. tiiey are trying to improve it. Bui instead oi im proving, on the contrary, for the last six months the system lias gone worse ami worse. I am out o\' communication with the rest of the world lor a. whole day. People complain that they cannot get my number. I complain to them that I cannot get numbers.

One of the diseases not mentioned bv

the hou'ble Member who -pike hist, is that you pick up the phone to make a call, as soon as you get to talk, the ohone gets cut oil. Again you do it, but again the same thing happens it again gets cut off Leave aside the question that the subscriber has to pay for two calls, the annovance is tremendous, and you have to spend, a. the hon'hlc Member put it, half an hour of your time to get a number. Thai is all right for a person who has got a Secretary or P.A. Otherwise, it is frustrating and annoying. The hori'ble Member said did not like to use strong words, words. I is in utter disgrace.

SHRI N. H. KU.MBHAKF l.w'ahaiiial. Sir, I would like to take the opportunity of mentioning some <y{ the points, Sir, in the first place, about the public telephones, now we are required i < i tve three coins. Unless we have three coins, we cannot make use of the public telephone, and at limes it will be difficult to get three coins. So my first suggestion is: Would it not be possible for the Minis-:r\ to have some other machine where we could make a..' of only one coin? At pre sent, you are required to pay 30 paise. Thai is also somewhat higher rate. My suggestion is'that instead i

should be 25 paise, so that instead of three coins one coin would be used. That would save us the trouble of searching lor the coins as it happens normally when we want to contact our telephone from airport. The second point I would like to mention is, no doubt the telephone is meant for big people but at times poor people also need ise the telephone and it has been found that those who have got the telephone at theil decline the outsiders to I just wanted make use telephone. to bether there are existing rules by which a subscriber cannot disallow a per son :. make use of the telephone. It is necessary that some such rules should be evolved by which a subscriber should not be allowed to refuse the use of the telephone by an outsider. That is one suggestion be cause it so happens somebody, a poor man. may have to speak i:i someone to convey some urgent message and if he goes to the big I tag a telephone in his big build- ing somewhere inside, he says: No, 1 will not allow you to use my telephone. Therefore, it ,: big man with his money could i ve a telephone, at least a pool man should be able to get an opportunity to make use of the telephone when he ne .her suggestion is, I think you have evolved >ome priority basis ior allotment of telephones. Could you think of allotment i I a telephone on a priority basis c ihe man agrees that an outsider couU. ve access to his telephone? It is ju^; a suggestion. If he agrees that he seep the telephone at a place where outside) also will have access to it, he -led the

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The other point is, people make profit out of it. I know there are hotels where they charge one rupee for a telephone call: at some places you are required to pa\ 50 paise. I just want to know whether under the present rules, you have laid down that in no case he will charge for a call what is reasonably due. I think sin^e we are required to pay 30 paise on the public telephones, everybody should be compelled to charge only 30 paise for a call and not more.

telepho

Then, Sir, about the delivery of letters. 1 can just give one experience 1 had. It is m_1 RSS/ND/75

only 8 days back that I got one letter returned to me which was addressed to Mr. R. S. Gaveri, Deputy Chairman, Maharashtra Legislative Council, Saranga. Bombay. The address is written in English. Saranga is a big building opposite Bombay Secretariat where High Court Judges, Ministers and Deputy Ministers live. [cannot understand why this letter has been returned to me. 1 cannot believe that Saranga building could not be located by the postman and then it could not have been difficult to find out such a high officer as Deputy Chairman.

\N HONOURABLE MEMBER: Was it inadequately stamped?

SHRI N. H. KUMBHARE: Not inadequacy stamped.

SHRI K. CHANDRASEKHARAN: If it was inadequately stamped, it would have been delivered. One of the methods of sure delivery is inadequate stamps.

SHRI N. H. KUMBHARE: Sometimes matters are very important and the person is under the impression that the letter must have been delivered. At times it may lead to disastrous results. Sometimes there are very important matters. You can realise there may be a love letter a young man who writes a letter, will be all along under the impression that the letter must have been delivered and he would be expecting a reply but the reply does not come because the letter was not delivered. So it may lead to misunderstanding that might be created because of non-delivery of letters. Therefore, delivery of the letters is of very paramount importance and the postman and the supervisory staff must see that letters are delivered in time. In this particular case that I mentioned, 1 cannot understand why the letter has been returned to me. It could be neglect on the part of the postman but then there are supervisory staff. They should also see and examine why the letter has not gone to the addressee.

The other point is, the honourable Deputv Minister at the outset spoke about the role of the Minister of Communications. He says that he is meant for backward areas. He is also meant for back ward classes. I thought that he must say something about the backward classes. He has not made even a passing reference to the problem of Backward Classes. This is one of the biggest public sector undertakings wherein as many as or more than six lakh workers are employed. The figure given is 6.29,275. I suppose, next to the Railways, this is one of the biggest public sector undertaking. As has been pointed out by my friends, Mr. Dhabe and Dr. Kurian, I also fail to understand this figure of 2,08,938 extra departmental staff. The Report does not specify what this category is and how this -category is distinguishable from the other .categories. We can understand workers who are regular employees. We can understand workers who are casual emplo-We can understand workers who are temporary employees, but 1 have not come across such a term that is being used and which is not understandable, i.e., extra departmental staff. I wanted to know it from my hon, friend, Mr. Dhabe, an eminent trade unionist and he said that this is a new term that is being used.

SHRI NAND KISHORE BHATT: It is there before, ever since the British days.

SHRI N. H. KUMBHARE: As I understand it—I am subject to correction— they are not treated as regular employees. They are not being paid the wages and salaries which are paid to the regular departmental employees. What is the point in having such a large number, two lakh employees, compelling them to work under conditions which cannot be said to be fair and just? You speak about social justice. Your undertaking has a moral duty...

SHRI G. LAKSHMANAN: Their service conditions are the same. He cannot participate in elections or he cannot apply for nomination. His service conditions are the same.

THE VICE-CHAIRMAN (SHRI LQKA NATH MISRA): I think generally school teachers are in the same category.

DR. K. MATHEW KURIAN: Now this is full-time for lakhs of people.

SHRI N. H. KUMBHARE: I would like to know the position. . .

THE VICE-CHAIRMAN (SHRI I.OKA-NATH MISRA). Mr. Kumbhare, you should try to finish. There is another speaker and then the Minister will reply.

SHRI N. H. KUMBHARE: I just want to know whether there is a separate wage structure for these extra departmental people. Is there such a structure for others? If not. why do you want to pay them less whets the conditions are identical? I suppose it is unjust and unfair. When you speak about so.tal justice, you must do justice to those people who are in the lowest rung of the services.

Then. 1 would like to refer to the problem of reservations in services. It was expected that Mi. Pahadia who also represents the weaker sections. would deal with this problem. Probably the hon. Minister may say something about _ it. My submission is that, in the first place. Government orders are there for providing reservations in the initial recruitment and also in promotions. There have been a number of complaints that this Department is not following the rules regarding reservation in the matter of recruitment and promotions. I want to know how much is the representation in the various classes and categories and whether they are adequately represented in the services or not. If they are not adequately represented. I would like to know whether the Department would take special steps to see that their representation is im-* proved and the fixed percentage of 15 per cent and 7% per cent is attained. Sir, we could see that some of the employees are sent abroad for training: some foreign assignments are also given. I would like to know whether the Government has taken any steps to see that this weaker section, the Scheduled Castes and Scheduled Tribes are also accorded opportunities in all these assignments and training.

Then, there are so many sub-committees. T would like to know whether your department takes care to see that even this class of people are also represented.

About accommodation, there is a Government directive that 10 per cent of the

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accommodation should be provided for the Scheduled Castes and the Scheduled Tribes. I would like to know from the Minister whether that directive is being followed or

SHRI K-, CHANDRASEKHARAN: Mr. Vice-Chairman, Sir. the report for 1974-75 that has been given to us by this Ministry appears to be a very sketchy report. The report as such contains nothing about the P & T services in this country. Sir. lot of things, technological overseas communication services etc., are referred to in this report. But so far as we in this country art concerned, we are concerned with the running of the P & T services. That is conspicuous by its absence in this report.

Sir, this report refers to a brochure that is being delivered to us by the Directorate General of Posts and Telegraphs in regard to the post and telegraph service;. It was delivered to us along with this and we had to collect the same. And collecting the same we find that the annual report of the Indian Posts and Telegraphs Department for 1973-74 is handed over to us. It is found from this book that this report for 1973-74 is printed in March 1975. Sir. it is not stated in this report as to what will be given to us, whether it would be the report for 1973-74. We thought that the report for 1974-75 would be given. But whether it "be for 1973-74 or 1974-75 the only good thing that I have been able to find in this report of the P. & T. Department is very good prints of the commemorative stamps in 1973-74 that the P. & T. Department has issued.

Sir. ladies working in the Parliament Post Office counter, who are undoubtedly very obliging and very kind give us lot of commemorative stamps. I feci that the issue of commemorative stamps appears to be, by and large, the main work of P. & T. Department as will be seen from this report. I do not know whether the Department has degraded itself to this position only. But even in this degraded position, my submission. Sir, is that they are not doing justice. Commemorative stamps have been issued for various purposes, national, States, regional and local. Sir, if was only the other day that the Prime

Minister herself came all the way to Kerala to inaugurate the golden jubilee celebrations ol the Vaikyom Satyagraha. 1 am shocked and surprised to find that the P. & I. Department has not chosen '.: i commemorative stamp in respeci of the Vaikyom Satyagraha so far.. Sir. these things have got to be noted because even the emphasis that they have given in this report is a one-sided emphasis which does not bring in impartiality or justice so far as all aspects of the country are concerned.

Very strong criticisms has been madi. on House in regard to the the floor of this working of the telephone department And criticism has been made on various other facets also. I would say. Sir, thai the department has very largely grown after independence. The growth of this de-"it has been on a massive scale.'bul certain essential matters which ought to have been taken care of, have not beer taken into account so far as this depart meni is concerned. 1 would say that failure has Dcen (here not only in the telephone department but failure is there and has in the ir the telegraph services and services also. It is corn-now that if one sends s telegram, the telegram reach only after four days, and there is no discrimi n made by the department whethei it is an express telegram or an ordinan telegram. And if it is a VIP who com plaints, he will get a reply after three weeks along with a refund voucher, ask ing him to go to the nearest post office anc Collect Rs. 2.40 or whatever it is. Jf it is; non-VIP, and the large number of com plainants -ire unfortunately of non-VIPs he does not receive any reply even by wa} of courtesy. So far as postal articles an concerned, missing of letters and non-de livery of letters are very largely on the in crease. Thi re are reasons for that. Thest reasons ought to have been enquired int(by the department and the defects reme died. Particularly there are certain place1 in this country—in fact, recently I had brought it to the notice of the hon. Minister for Communications, and I do nol want to repeat it in the House—where ii letters are posted, they never go out. Letters are not delivered. A lot of malpractices are occurring. Sir. I would attribute. by and large, two fundamental reasons foe

[Shri K. Chandrasekharan] the failure in the telephone service, in I lie telegraph service and in the postal service. There are two fundamental grounds for the all-round failure, all-round weakness and all-round bad performance of this department. Firstly, take the question of employer-employee relations that has been referred to by a large number of hen. Members. If there is any one single department of the Central Government whose staff have been victimised to an extent to which the staff have not been victimised in any other department of the Central Government, it is the staff of the P. & T. Department. What is the rea-" ' It is not a thing which has occurred during one year or two years. It has occurred during the decades past, in the s after independence. Shamefully we have to admit it. Sir. the staff of this department have been treated in a humiliating and insulting manner -by the officers, by the Central Government by its direc-And what has been the role of the staff of the P. & T. Department in the trade union movement of this country, in the cment Of the Central Government em-ees for their organisation, for their, demands being met by the Governmenr.' Sir. the P. & T. Department staff have shown that they constituted the best, the effective and 'he strongest trade union in this country. Today comparable with them are perhaps the bank em-or the railway employees or the of the various Accountant-Gene* ul offices in the country or the staff under the Comptroller and Auditor-General or three or four other categories who are strongly united and trade union minded among the various departments of (lie Central Government. The attitude at the Government level and ministerial level has been that the stall" should be treated in a manner in which they should be nut to a desperate situation and the result has been that the industrial relations have been very bad. This has been so in the P&T Department and on account of that what all should be expected of the iar as performance is concerned. has not been performed and could not be performed and will not be performed r.o long as the industrial relations are bad.

Another fundamental reason in regard to maJ-functioning of the services in this

Department, if I may put it. is the horribly inadequate staffing in these services. The Department has grown like anything and accordingly the staff have not been strengthened, The telephone users and very hon. Members of this House have raised their strong voice against the way in which the telephone people behave. Of course, so far as the mal-functioning of the instrument is concerned, much has already been said and I do not propose to deal with that aspect. But little do people know-that on many occasions there is very inadequate staff in the various telephone exchanges and that whether you call 1X5. IX?. 1X7 or V, in certain hours it is one and the same person who answers your call. Naturally on very large occasions, you will never gel any response because the same person has to move Erofn place to place. For this reason the person at the other end gets offended because he does not know what happens in the exchange and there is no television to show him what happens in the exchange. There is, thus, inadequate stalling in almost all the exchanges (Time hell rings.) I will take a few more minutes.

THE VICE-CHAIRMAN (SHRI LOKA-NATH MISRA): Kindly finish by six. '

SHRI K. CHANDRASEKHARAN: I understand that. I am not the person who will go against the Chair's direction. This is the first time I am speaking when you are in the Chair. I have got great respect for you and I will never go against you.

Way 1. therefore, say that this question of staffing should also be taken into account very seriously.

One of the finest speeches that I heard today was that of my friend Shri Lakshmanan. His speech was very constructive and educative. But I was sad when Slvri Kameshwar Singh spoke. He was a member of my Party in the previous Lok Sabha. but he is now in the ruling Party. I thought that the education and instruction that we gave him would stand him in good stead. He has spoken as if he is a member of the Opposition sitting in the ruling benches. I do not share many of his criticisms.

SHRI KAMESHWAR SrNGH: I said how Government officers are hindering the Government from implementing then-policies and misguiding the Minister. I never criticised any of the Government's policies. This is for your kind information.

K. CHANDRASEKHARAN:

Anyhow, sitting in the opposition benches. I do not share the way in which he has put things and the general approach he has-made and the criticisms that he has made, even though I am strongly of the view along with my very honourable and esteemed friend Mr. Daphtary and Prof. Dutt. that we have gone very much in the wrong by going for the cross-bar system.

6 P.M.

There is no doubt about it. The Crossbar system has failed in this country and it has failed in other countries and it is bound to fail in this country on account of the particular climatic condition in our country and it can never work here. We have got to see that we replace it completely and we have got to write off the amount that we have spent on these things. If ever the telephone _ subscriber in this country is to get the service. I have no doubt in "my mind that this has to be done today or tomorrow it will have to be done. But/T am not prepared to put the guilt or blame on a particular officer in a personal manner. Certainly not. These are decisions taken at a very high level and sometimes the decisions go wrong and wrong decisions create losses and result in losses. I am putting it. Sir. this way that so far as these services are concerned, unless these two aspects, these two fundamental aspects, are looked into, these things will not solve the problem.

Two or three points more and I am done. Sir. The state of affairs in the RMS offices and in the Mail Vans is absolptely hopeless so far as the staff position is concerned. Many of the RMS Offices in this country are located in buildings where no office can function. These are very bad buildings and there is very little and very bad accommodation and there is no possibility of supervision of the work carried on there and there is the consequential danger on account of the non-supervision of the work and on account of .the very

inadequa'te accommodation. Sir, so far as the Mail Vans are concerned, we are still in the Victorian age. Improvements have

been made in almost everything so far as the railways are concerned. My honourable friend, Dr. Malhew Kurian, referred to Mr. P. C. Lai and the way in which he treats the postal services. 1 refer to the Railways and the way in which the postal services are treated by them. There is absolutely no co-ordination at all. In many places I have found that for one or two minutes they are prepared to detain the trains for other purposes, but not for the purposes of the P&T service. I have myself seen such instances in certain, places where 1 myself made requests to the authorities concerned that the trains be detained so that the RMS can take the mail bags. But the Railways are not even prepared to do that. Now, take the railway wagons. We have now got all sorts of wagons coming out of the Integral Coach Factory at Perambur. But the RMS Vans have not been improved at all. These RMS Vans are in the 19th century

only and- it is impossible to work in these Mail Vans. Sir, I am a person believing in a particular ideology and I am against the First Class air-conditioned carriages although I -am prepared to accept the present Second Class air-conditioned carriages. But I would only say that if at all the carriages on railways are to be air-conditioned, it is the Mail Van only and they are to be air-conditioned and only after the Mail Vans are air-conditioned, the Second Class carriages are to be airconditioned and the Second Class airconditioned carriages which are coming out of Perambur now should be used. So, Sir. this order of priority should be accorded by the Communications Minister and the Railway Minister and then only you can expect efficiency in the Railway Mail Service.

Sir. one more thing and I will finish. Sir. it is with regard to the P&T Manual and the P&T Rules. These are absolutely outmoded and many of them are only administrative or executive instructions and a lot of time is. of course, spent on the question of the justiciability of the cases of violation of these administrative or executive instructions. But few of them are rules issued under the proviso to article 309 of the Constitution. I do not

[Shri K. Chandrasekhar.ini know' why, even though article 309 stipulates that a parliamentary enactment should be there in respect of the Central Services, no parliamentary enactment has been made. in respect of the Central Services in all these 26 years. Sir, Kerala is the first State which has shown the way and there is the Kerala Public Services Enactment of 1968. My party also was in office in Kerala then. In any case, whether there is a Central Act or not, the P&T Manual and the P&T Rules must be revised and a Committee should be set up early for the modernisation of these things. Thank you.

THE MINISTER OF COMMUNICA-TIONS (SHRI S. D. SHARMA): Mr. Vice-Chairman. Sir. I am really thankful to the Members who participated in the debate. I was really happy that the Rajya Sabha_ has kindly cared to discuss the P&T Department. The reason is obvious.]} is not that I did not know that there would be criticism of the Postal and Telecommunication services. That is obvious. I am thankful because it brought into focus the importance of the Postal and Telecommunication services in the development of the country. And here 1 am happy that there was complete unanimity about the need to develop faster and provide better services in both Postal and Telecommunication sides. This has become at times important because in administration. often we find a situation where some people take a view that some of these things are not so very essential.

Now, as 1 said in the beginning, I am fully conscious of the shortcomings, both in the postal side and in the telecommunication side. But. as was pointed out by one of the Members, the remedy lies not in the Rules or orders or disciplinary actions only, but in greater interest in the services by.' the State Governments, the people and the people's representatives.

So far as the postal side is concerned, we have tried to develop as fast as we could. So far as the cost is concerned, the cost has been growing. Bjit we have avoided raising the postal rates, which is as it should be. As much as we can, we will try to avoid raising them. in spite of the fact that ours are the cheapest and the lowest rates. As for performance,^ we see

in Britain where they charge 9 pence for second-class mail, the performance, ac-coi ling to statistics, is that mail is delivered in no days. Delivery even in the tiny island of Britain is 82 per cent, where the charges are 9 pence. But that does not justify the-delays so far as we are concerned. As you know. Sir, human factor is involved and mistakes do take place. The gigantic work that has to be carried on for carrying the mail is stupendous because of transportation problems. Sometimes we have to depend--and naturally we depend on planes to carry the mail. We have to depend^upon the railway services, the air services, and that is why sometimes we get criticism.

For instance. I was told that we have provided 'Next Day Service', 'Quick Mail Service" in Madras or Bombay or Hyderabad, but not in Calcutta. I was conscious of it. But we have to depend, for the carrying of our ordinary mail, on the Ministry of Civil Aviation. I have been pleading with them to restart night airmail service. On our pleading, they agreed to have a late Bight scTvice and early morning service. We have tried to utilize it, and we have worked out a scheme, and I am happy that we expect to start this from 1st of June to Calcutta also. But as you will see, it is a make-shift arrangement. We have evolved the pin-code system whereby the time taken for moving the mail from one place to another is saved because of the pin-code and separate bags. We are trying to improve things as much'as we can. I know that at times the letters are delayed. There is congestion and there is delay in the delivery of letters. During Puja holidays or during Dussehra and Dewali Greetings, there was a position when it could be said that certain post offices became so clogged with important mail in the key city of Calcutta that letters were taking several weeks to arrive. I think you will agree that that will be the correct description of what happened in Calcutta and some of the other centres during that period. Of course, other factors were also involved. There was the question of overtime also. Overtime was stopped by a fiat. Naturally, we have to have flexibility in that. Sometimes we have to go in for overtime. If there are positions vacant in a telephone exchange, we

may have to go in for overtime. If the trains are delayed, RMS has got to be paid. If there is rush, we have got to go m for this thing. It may interest you to know that what 1 said was not said about the Indian conditions. This was told about I London in June last. It was not said by somebody who wants to decry the British Postal Service, but by a publication called Europa, a monthly, which is published in conjunction with Le Monde, Times mid other important magazines. We are trying to improve thai difficulty.

Discussion on walking

it was justifiably said that there are regional imbalances. It is because of the and the way we developed. There are areas where there is a large number of post oflices. Anyway, we find that a posJ office serves an area of II sq. kilometers in one area and' 7(1 sq. kilometers in another area. I can assure my friend. Sardar Amjad Ali from West Bengal that there is no motive behind it and in this many States stand on the same fooling-Perhaps, Bengal is slightly belter than Madhya Pradesh which I happen to represent.

DR. RAMkRIPAL SINHA: Bihar also.

SHRI S. D. SHARMA: The position is that somehow the northern area has remained behind in postal and telecommunication development. Rajasthan, Bihar, Uttar Pradesh and Madhya Pradesh are all in the same position. The same thing applies to Bengal. Assam, Oris other areas also. We have got to see that these imbalance-, are removed. But one cannot do it by a fiat. It is not possible to open posi offices quickly. The .-estimate is for the postal services will ove 32 cores of rupees this year. Next year, it is expected that the losses will be above 52 crores. So, naturally it is not possible. We do want that these imbalances should go. But it is not possible. Post Oflices should be opened where they are necessary. Though there was a ban, we are trying to work out a formula by which we may be able to provide this. I have thought of one thing which Mr. Palladia mentioned. One way to help the Postal Derjartment is to induce the people to go in more for postal saving bank accounts. Because, in the formula that has been agreed to between ourselves the Finance Ministry, two things happen. Postal entries will increase. If a large number of accounts are opened in the rural areas, we get payment on the entries and naturally, with those entries there, the deficit goes down. The other advantage which 1 would like to point out is that it lias been agreed that in every State, whatever comes in the postal savings, two-thirds oi it will be advanced to the State lor developmental work. This is one of the ways by which, really speaking, we can mop up some money from the rural areas and which can go to the development in ' the State itself. And it has been done in one of the States. Mr. Bahuguna, about whom so much was talked, has done it in his State. In the last three months— January, February and March—a drive launched in the rural areas for opening new postal accounts and getting money deposited in the postal savings accounts. He had put a target of Rs. 80 crores. He succeeded in having new accounts opened for Rs. 7[^] crores. He went about it in a very big way. And. naturally. this helps, I am mentioning it because it can be a very good thing in which the State will gain, and the postal services will also gain because we will be able to start more post offices.

Now, so far as the upgrading is concern cd from the EDPO to sub-post office there is a rule that when the work in creases, that will also help in chancin "that. We are also working out ne\ formulae by which nc will be able topen more post offices. We are makin il liberal so far as backward are; are concerned, so far as the hill are; are concerned, and so far as the trib areas arc concerned. There is a regul drive in that direction. I cann promise that we will be able to do ve much.

Then. Sir, came some sort of critici about philately or the stamps we iss It's not that this is the only thing we doing. But, I think, you will agTee w me that if something good is done in country, there is nothing wrong in talk about it. And you will agree with in philately, we have come up t well. Some of our recent stamps f won worldwide recognition, for insta our latest bird series, where we got

[Shri S. D. Sharma] birds chosen, the colours chosen and the art chosen with the help of a specialist, Dr. Ali. And we went about the scheme. It is amongst the best bird stamps ever issued- it's not that this is the only thing. But it is tin important feature. It B image of our country that we are able to produce these technical things and that technically we are up to anybody in the world. So, JOU will not mind because, if something good is done, let us talk about that also. When we talk about it. what is wrong about it? And it is also essential that the fault is pointed out. And the number also, we have increased, Last year, we issued 28 stamps. We are going to issue 45 stamps. The only thing is, there is limitation because of the capacity of the Security Printing Press, and the need of its coming to a particular standard. But we are trying to do our bit. And 1 may tell you that we are gaining recognition in the world philatelic exhibitions. Pot instance, in the recent exhibition in Spain, all the stamps we took there were sold out and we got an SOS to send more which we got sent through the diplomatic bag as early as we could. So, naturally. some foreign exchange is earned. And recognition we got. So, 1 just mentioned it by the way.

So far as the postal side is concerned, we are trying to bring in more and more improvement. Now the tele-communica^ lions is one thing about which a great deal has been talked about. One thing is the waiting list- The waiting list is growing and is surpassing all our calculations and projections. Even the Pathak Committee's projections have proved wrong the number in the waiting list is rising a great deal, I think, because of more consciousness and more education and it is a sign of more awareness and it is necessary with the economic develop-Tient that this should happen. For insance. in Bombay, the waiting list is 162 thousand and I am told that mi of this aboul 111) or 112 thousand re under the O.Y.t. Delhi has got a aiting list, of about 105 thousand. Now tat problem remains and 1 agree with Ir. Daphtary that we should not lead our (changes so much but sometimes when ic pressure is too much we have to

make some concessions and we have to proceed on the basis of 'from no telc-,' 'to some telephones'.

Now, there has been a lot of talk about Hie crossbar. Here. I would like to make one thing clear. Let us not confuse crossbar with 'he crossbar system that we purchased. Now, some people have said that it has failed in the country of its origin. It is not in one country. The crossbar system has been developed by different countries and it is working well in those countries and, at the moment, the lines on the crossbar system are almost equal to, if not more than, the lines on the Strowger system, but the problem is that what we did was we purchased the benta coma crossbar, which is ITT. developed and there too' we purchased it from a subsidiary of the I.T.T.D.V, the Belgian subsidiary, and then it created complications. It was done pursuant to an agreement' reached on the 21st May, 1%4. So, it all takes time. As a result, we are having difficulties. The Belgians came, they saw and we discussed and I may tell you that our engineers, our young engineers, are doing excellent work in the sense that tTtey brought about improvements on what we got, which came to about 2(10 improvements per line. Though the Belgians had to accept the improvements that were necessary in order thai it may come up to the mark and they have paid us for the improvements which had to be brought about, but payment docs not satisfy, the problem remains, the problem becomes much more serious when you know that the telephone ':iies are working. Now. when they are working, when you go for improvements, it creates more complications and. at the .present moment, we are in that funny situation because we cannot close down any particular telephone exchange and then have these improvements' done and then reopen it. What actually happens is thai these lines go on working and in

tween these improvements are also being carried out and the net result is that sometimes you get the service and sometimes not. But. till 100 per cent improvements/are done, it does not help, fust now I got information from the Department that in some exchanges 9X per cent improvements have been done, in some 92 per cent and in some 76 per

cent According to me, it does not take us far. li is only when we have brought about all the changes thai are necessary that they will be able to" work.

Discussion on working

Let us act confuse a as such because crossbar, as 1 said earlier, is like the internal combustion engine. Any internal combustion engine is used in Mercedes and in Ambassador ears. But, we do not condemn one because of the other. It all depends upon what system has been used and here again we are using the Eriksoo system. Erikson is the Swedish system which is not only being accepted in Western Europe but the licence for which has been taken by the East Europeans also and it is being developed there. The Japanese system, there again, they have developed it in different ways. I would say our own crossbar system, because now 1 say that the crossbar system as it is operating or. which is coming up and which will be in operation and use after, say. a year or so because even installation of these exchanges takes time-is India's own. It is India's own you will be happ; know it- and that is why I talked more about it and Hie crossbar system has been found better than others. And we have won a global tender in Surinam for selling our crossbar system against l.TT. itself, because they found that our system was better and more suitable.

J may add one more thing. Now the World itself is moving from Strowger to crossbar and from cro rid some countries have moved already, to electronic control or store programme and mechanical switching. Some others have gone ior completely electronic systems. "Naturally we would like to reach that stage and I am happy to say that out Research and Development unit has done excellent work. We have produced a prototype of a completely electronic exchange. Naturally it is not coming tomorrow. We will try it: there will be rigorous trials. It may take even two years, but we are at it and it is a "Step further. We are mewing farther and faster. Naturally it is very costly and there the main trouble comes.

A very important question was raised by one of my friends here: Why arc importing? That is something

strikes me also because on the one hand We are able to produce also. But the thing is, even the Pathak Committee has accepted it, what we gel on the investment is 19 per cent which is the highest one can ever gel.

So far as our public sector undertakings under Communications Ministry concerned, I am happy to say that they arc doing exceedingly well. We are able to produce things of quality but the basic question which arises is initial investment. The other thing, is, for whatever is to be produced, there must be budget provision for the P. &T. Department to utilise it. If as a result of whatever has been bere or whatever the Pathak Committee has said. get more v. I have department could absolutely no doubt that we can produce much more and meet the requirements. has been pointed by one of my friends here—1 do not want to e are going in for very sophisticated tilings also. Today I can say that given the opportunity, my engineers, telecommunication engineers can Indian produce the most sophisticated equipment which any other 'country can. We are not only producing what others also are producing but we are moving ahead also. For instance, the various systems w4 have developed. You must have seen it has been talked about very much and I may repeal it—our electric typewriter. I think my department deserves credit for lhat. We got the Letter of Intent in December, 1919 and we produced the typewriter in 1975, with our own know-how while other firms which had been given foreign collaboration were not able to produce it. It is competitive in price and performance. It is cheaper than the imported one. Also we have been able to compete and won global tenders the transmission in lelcvision pictures through underground cables. Our engineers have done it. Our engineers have been able to things. We have gone in for techniques. But the whole difficulty is, lack of money comes in the way. But I do not believe in giving up. In snite of constraints of finance, we are trying to improve and profit more and that is where we have tried to work with manual system. Though the manual system is more costly and is not as satisfactory as this, we have decided that in certain cases we will work

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[Shri S. D. Sharma] with the manual system, and so that in the hope for ihc best we do not lose the good things, we produce more manual boards and use those which are released m smaller exchanges for other purposes. We are planning to provide 2,00,000 connections this year Chat will not solve problem but it will slightly improve the situation because the earlier estimate of our taking a backlog of 6,50,000 will go to about a million. I his is the position in spite of all the efforts that we may make and this is the position not only in this country but in the whole world, fiance, for instance, has got a waiting list di a million people, waiting to get their connections. Our friend Professor Dutt has gone but Mr. Daphtary is here. I will just read out about a very well advanced country. The classic joke about the French telephone system is that half of the population is waiting for a telephone to be installed while the other half is waiting for a dialling tone. I'his is not about India, not about Calcutta or about Delhi. (Interruptions). I can read out for other countries also but this is the classic ioke and it is not written for US.

.lus! now there was a complaint about misdtailing.' Calculations have been made that 10 per cenr-of the calls in Europe are misdialled- The other development which should have come in in the ino ing use is the push-button telephone. Engineers claim, when the push-button ihotte is in widespread use the public will come to believe much more rightly in the efficiency ui the telephone system, for it is estimated that 10 per cent of all are misdialled. So, 10 per cent is the average of the misdialled telephones in European Common Market countries. It is because sometimes we do not want to wait for it to come back but the interesting part is, they are talking about push-botton while we already produced push-botton telephones. Some people say that it is just like going in for cosmetics but we know that it is an improvement. So. I am not saying that the things should not improve. Things must improve but when you get angry you may remember that you are in the good company of all the users of telephone throughout the world. You are not somebody separate from others.

BR. K. MATHEW KURIAN: This is equally a good joke, Mr. Minister,

DR. RAMKRJPAL S1NHA: I you stop reading such journals because you will be learning bad things from them.

SHRI K. CHANDRASEKHARAN: What is that journal?

SHRI S. D. SHARMA: It is the pa'. I just warned to tell you about other countries because there has been a criticism made about us and as I said in the beginning, we want to do better, we want to produce better results and various attempts have been made in this direction.

DR. K. MATHEW KURIAN: Attempts' means instead of 10 per cent, it will be 20 per cent now.

SHRI S. D. SHARMA: That is lor you to decide. Anyway, coming to the other question about the microwave and coaxial systems, wc are trying to go ahead with these s\ stems in a big way. We h even gone in for importing but we are also producing. In order that we may be able to provide this system in certain areas we have gone in tor importing from Canada and from Hungary but our I is also producing in a big way. Our ne" factory at Naini has started producing for transmission and they are producing well. Then so far as the other things are con cerned we are trying to develop. At with the latest developments that we are taking up both in co-axial and micro-wave systems, there are certain bottlenecks Sometimes. the bottlenecks have been there. So far as the microwave is concerned, we have not been able to I our targets because the towers became the bottleneck. We could notget the tower? manufactured at the right time. We have now decided to go in and develop on own factories for production of the microwave towers also, because depending ou others was not found suitable. So. that way, with more of microwave and co-axial coming, naturally the difficulties will be lessened. Of course, sometimes, so far as the trunk dialling is concerned, or trunk calls are concerned, the problem comes up because largely we have to go wilh open wire, and there unfortunately the copper wires are stolen—the House

knows about it; you have passed a Bill which is to be passed by the Lok Sabha, kjing more stringent punishment for theft, for keeping them and using them. Bui there ii is. We went in for aluminium wires, but unfortunately we have now found that even aluminium wires are being stolen. The only thing is to go in c ippfer well, That may not be stolen. We are trying it. There are certain other factors.

Then we vvere talking about the human cry important. So factor. That is the human factor is concerned, I do not agree that always the use of rod or punishment is the only solution. I always feel that' the telephone operators and others are human beings like ourselves. We must all work together. Their . difficulties must be solved. As I said, if there is shortage of staff. over time allowance must be given, staff must b/* appointed, and if trained people are not properly trained, inservice training must be provided, they must be technically trained, All these things will have to be done, and with it a different approach in which. I am sure, all of us can be helpful. viz. that they may have grievances with the Government, but since this is some service which concerns the public, let that be done properly. Let them fight the Government, if necessary, which I hope will not be necessary because I can say one thing, that our approach is a human approach. Whatever may have been said, we have not thought in terms of victimis-ing or harming them. - Sometimes the difficulties are there because of the leadership ant! rivalries. People go to courts of law. Many times when you want to do a thing, you cannot do it because the court injunctions are there. I do not want to go into detail because I find in some cases there are court injunctions.

DR. K. MATHEW KURIAN (Kerala): Mr. Minister, the High Court of Kerala gave a ruling that so and so should be taken back, but your Ministry went on appeal. So far as victimisation is concerned, a number of cases are in your hands.

SHRI S. D. SHARMA: I am coming to that. My friend, we should understand

that a case decision is not only a decision about a particular point, but sometimes more vital legal issues are involved on which it is essential to get the verdict of the highest court. I am not pre-judging the whole thing, but I cannot say this way or that way. The whole thing will have to be looked into. But 1 can say one thing, that any question of penalising or victimising is something which is farthest from the mind of all of us because we know that...

DR. K. MATHEW KURIAN: What about victimisation that already exist What is the point of making a general statement when victimisation has been imposed by your Ministry? Why not withdraw it'.'

SHRI S. D. SHARMA: Yes. cases have come to me. Dr. Kurian has been writing a good number of letters to me. Every letter has been seen by me and a proper reply has been given. I naturally cannot go by one-sided version. I have to see to the things and then come to a conclusion. But I know one thing, that our dealing with the whole situation is that a telephone operator is not somebody coming from another island or another country or another planet. They have not come from somewhere else. They are like our brothers and sisters. This is the basii approach we are having with them. That is the way I deal with them. Naturally when that approach is there, I am sure there will he no difficulty: and T am sure your cooperation will also be forthcoming —if not now. at least after 1976. These are the facts on which you want to go.

DR. K. MATHEW KURIAN: You may not be elected in many States.

SHRI S. D. SHARMA: That we will see. That is not far off. There is no use bragging: the results will say and that is shown in Kerala also. What I said is true.

DR. K MATHEW KURIAN: But do not wait for 1976 for victimisation to be

SHRI S. D. SHARMA: I can say tha there is no victimisation. I will onb request that for God's sake, do not mis lead the for a particular

[Shri S. D, Sharrrra)

Talking of one union here antl pelting other unions created, that type of thing will Dm da people have gone into the depth of the whole thing..

DR. K MATHEW KURIAN: Why do you support scab unions?

SHRI S. D. SHARMA: I have said that Dr. Kurian has brought individual cases to my notice I have gone into them without being influenced by the facts that Dr. Kurian has brought out because Dr. Kurian may have ,i certain point of view. But the individual is my own brother: he is from my own department. I have dealt with cases most sympathetically and I deal with them most sympathetically. So that way we are trying to deal with the whole situation. But there are other things also that we are trying to do. 1 am not taking much of your time about the other developments which have taken place where our engineers have done' well.

Though the defects will still remain. I am sure that we will improve and a belter ice will be provided with your cooperation and with the co-operation of the Slate Governments. If there 'are any bottlenecks, we will solve them and get over them with the help of the workers because no Minister can do anything without their co-operation and I can tell i that this time the unions and the workers have been most co-operative. 1 have got that co-operation and with that I have the hope and strength to say that things are bound to improve, not because of me bvit because of the people who are working, the hundreds and thousands of people who are working" in the P. & T. Department.

THE VICE-CHAIRMAN (SHRI LOKANATH MISRA): The House stands adjourned sine die.

The House then adjourned sine die at fortytwo minutes past six of the clock.